

**APPENDIX 37D**  
**LIST OF NOTIFIED PRODUCTS UNDER FOCUS PRODUCT SCHEME (FPS)**

**TABLE 1**

<b>Sl. No.</b>	<b>FPS Product Code</b>	<b>ITC (HS) Code</b>	<b>Description</b>	<b>RATE PERCENTAGE</b>	<b>BONUS BENEFIT</b>
1	1	4201	SADDLERY AND HARNESS FOR ANY ANIMAL (INCLUDING TRACES LEADS, KNEE PADS, MUZZLES, SADDLE CLOTHS, SADDLE BAGS-DOG COATS & THE LIKE) OF ANY MATERIALS	2%	2%
2	2	420211	TRUNKS, SUIT-CASES VANITY-CASES SCHOOL SATCHELS & SIMILAR CONTAINERS WITH OUTER SURFACE OF LEATHER/COMPOSITION LEATHER/PATENT LEATHER	2%	2%
3	3	420221	HANDBAGS WITH OUTER SURFACE OF LEATHER OF COMPOSITION LEATHER/OF PATENT LEATHER W/N WITH SHOULDER STRAP-INCLUDING THOSE WITHOUT HANDLE	2%	2%
4	4	420231	ARTICLES WITH OUTER SURFACE OF LEATHER OF COMPOSITION LEATHER/OF PATENT LEATHER CARRIED IN POCKET /HANDBAG	2%	2%
5	5	4203	ARTICLES OF APPAREL AND CLOTHING ACCESSORIES OF LEATHER OR OF COMPOSITION LEATHER	2%	2%
6	6	4204	ARTICLES OF LEATHER/ COMPOSITION LEATHER OF A KIND USED IN MACHINERY/MECHANICAL APPLIANCES/OTHER TECHNICAL USES	2%	2%
7	7	4205	OTHER ARTICLES OF LEATHER/OF COMPOSITION LEATHER	2%	2%
8	8	6403	FOOTWEAR WITH OUTER SOLES OF RUBBER, PLASTICS, LEATHER / COMPOSITION LEATHER & UPPERS OF LEATHER	2%	2%
9	9	64041120	RUBBER SOLE WITH LEATHER CLOTH UPPERS	2%	2%
10	10	64041920	RUBBER SOLE WITH LEATHER CLOTH UPPERS	2%	2%
11	11	64042000	FOOTWEAR WITH OUTER SOLES OF LEATHER / COMPOSITION LEATHER AND WITH UPPER OF TEXTILE MATERIALS	2%	2%
12	12	64051000	OTHER FOOTWEAR WITH UPPERS OF LEATHER/ COMPOSITION LEATHER	2%	2%
13	13	64061020	LEATHER UPPERS (PREPARED)	2%	2%
14	14	64069910	LEATHER PARTS OF FOOTWEAR OTHER THAN SOLES AND PREPARED UPPERS	2%	2%
15	15	64069920	LEATHER SOLES	2%	2%
<b>FIREWORKS AND STATIONERY ITEMS</b>					
16	16	3604	FIREWORKS SIGNALLING FLARES RAIN	2%	

			ROCKETS FOG SIGNALS & OTHER PYROTECHNIC ARTICLES		
17	17	4816	CARBON/SELF COPY PAPER & OTHER COPYING/ TRANSFER PAPERS (OTHER THAN HEADING NO4809), DUPLICATOR STENCILS & OFFSET PLATES OF PAPER WEATHER OR NOT PUT IN BOXES	2%	
18	18	4817	ENVELOPS LETTER PLAIN POSTCARD & CORRESPONDENCE CARDS OF PAPER/PAPERBOARD BOX POUCH ETC AND ASSORTMENT OF PAPER STATIONARY	2%	
19	19	4820	REGISTERS ACCT/NOTE/ORDER/RECEIPT BOOKS LETTER MEMO PADS FOLDERS FILE COVERS ALBUMS ETC OF PAPER & PAPER BOARD	2%	
20	20	9608	BALL POINT PENS; FELT TIPPED PENS; FOUNTAIN PEN; STYLOGRAPH PENS; PROPELLING/SLIDING PENCILS; PEN/PENCIL HOLDERS; PARTS(INCLUDING CAPS AND CLIPS) OF THE FOREGOING ARTICLES, OTHER THAN THOSE OF HEADING 9609 ( EXCLUDING ITCHS HEADING NO. 960839)	2%	2%
21	21	9609	PENCILS (EXCLUDING PENCILS OF HEADING NO.9608), CRAYONS, PENCIL LEADS PASTELS, DRAWING CHARCOALS, WRITING / DRAWING CHARCOALS & TAILORS' CHALKS	2%	2%
22	22	9610	SLATES AND BOARDS, WITH WRITING / DRAWING SURFACES W/N FRAMED	2%	
23	23	9612	TYPEWRITER/SIMILAR RIBBONS, INKED /OTHERWISE PREPARED OR GIVING IMPRESSIONS, W/N ON SPOOLS/IN CARTRIDGES; INK-PADS W/N INKED, WITH BOXES	2%	
24	24	73170091	<b>STUDS, DRAWING PIN AND OTHER OFFICE STATIONERY EXCLUDING PINS</b>	2%	
25	25	73193000	<b>OTHER PINS</b>	2%	
26	26	<b>50079010, 51129050,</b>	<b>ALL HANDLOOM PRODUCTS COVERED UNDER ITC HS CODES WILL BE</b>	2%	<b>2%</b>

		52083121, 52084121, 52084921, 52085920, 52091111, 52091112, 52091113, 52091114, 52095111, 57024230, 57050024, 57050042, 58021950, 62141030, 62160020, 63022110, 63025110, 63026010, 63029110, 63041940, 63049211, 63049221, 63049231, 63049241, 63049281, 63049291, 63049991, 63049992, AND 63071030	ENTITLED FOR BENEFIT UNDER THE SCHEME. NOTE: THIS BENEFIT CAN BE AVAILED BY EXPORTERS REGISTERED WITH HANDLOOMS EXPORT PROMOTION COUNCIL (HEPC).		
27	27	53051110	COIR BRISTLE FIBRE	2%	
28	28	53051120	COIR MATTRESS FIBRE	2%	
29	29	53051130	CURLED / MACHINE TWISTED COIR FIBRE	2%	
30	30	53050040	COIR PTIH PROCESSED IN VALUE FORMS LIKE BRIQUETTE / COINS / NEO DISCS / GROWBAGS ETC. AND IN LOOSE FORM FOR USE AS NUTRITIOUS GROWING MEDIUM AND HORTICULTURE AND AGRICULTURE.	2%	
31	31	53051190	OTHER: FIBRE PRODUCED FROM COCONUT HUSK BY MECHANICAL / MANUAL PROCESS	2%	
32	32	53081010	COIR YARN – BALED	2%	
33	33	53081090	COIR YARN - OTHER	2%	
34	34	53110029	OTHERS: WOVEN GEOTEXTILES OF COIR	2%	
35	35	53079010	COIR, CORDAGES & ROPES, OTHER THAN OF COTTON	2%	
36	36	56090010	PRODUCTS OF COIR, NOT ELSEWHERE SPECIFIED OR INCLUDED – COIR	2%	

			GARDEN ARTICLES, BRAIDS, BAGS, POTS ETC.		
37	37	5001	SILK-WORM COCOONS SUITABLE FOR REELING	2%	2%
38	38	5002	RAW SILK (NOT THROWN)	2%	2%
39	39	5004	SILK YARNS (OTHER THAN YARN SPUN FROM SILK WASTE) NT PUT UP FOR RETAIL SALE	2%	2%
40	40	5005	YARN SPUN FROM SILK WASTE NT PUT UP FR RETAL SLE	2%	2%
41	41	5006	SILK YARN & YARN SPUN FROM SILK WASTE PUT UP FOR RETAIL SALE, SILK-WORM GUT	2%	2%
42	42	5007	WOVEN FABRICS OF SILK OR SILK WASTE	2%	2%
43	43	6814	WORKED MICA & ARTICLES OF MICA INCL AGGLMRTD/ RECONSTD MICA W/N ON A SUPORT OF PAPR ETC	2%	
44	44	2402	CIGARS CHEROOTS CIGARILLOS & CIGRTTS OF TOBACO OR OF TOBACO SUBSTUTS	2%	
45	45	70120000	GLASS INNERS FOR VACUUM FLASKS OR FOR OTHER VACUUM VESSELS.	2%	
46	46	84529090	PARTS OF SEWING MACHINES COVERED UNDER ITC (HS) CODE 84529090 BUT EXCLUDING THOSE COVERED UNDER ITC(HS) CODES 845230, 845240 AND 84529010	2%	
47	47	84089090	COMPRESSION-IGNITION INTERNAL COMBUSTION PISTON ENGINES (DIESEL) UP TO 20 H.P. CAPACITY	2%	
48	48	70072110	BULLET PROOF GLASS	2%	
49	49	84831091	CRANK SHAFT FOR ENGINES OF HEADING 8407	2%	
50	50	84831092	CRANK SHAFT FOR ENGINES OF HEADING 8408	2%	
51	51	9018	INSTRUMENTS AND APPLIANCES USED IN MEDICAL, SURGICAL, DENTAL OR VETERINARY SCIENCES INCLUDING SCIENTIGRAPHIC APPARATUS, OTHER ELECTRO-MEDICAL APPARATUS AND SIGHT-TESTING INSTRUMENTS	2%	
52	52	90011000	OPTICAL FIBRES, OPTICAL FIBRE BUNDLES AND CABLES	2%	
53	53	9703	ORIGINAL SCULPTURES AND STATUARY, IN ANY MATERIAL	2%	
54	54	85287218 85287219	LIQUID CRYSTAL DISPLAY TELEVISION SET OF SCREEN SIZE BELOW 63 CM OTHER: LIQUID CRYSTAL DISPLAY TELEVISION SET OF SCREEN SIZE ABOVE 63 CM	2%	
55	55	25151220,	MARBLE & TRAVERTINE (ITC HS CODES	2%	

		25151290, 68022110, 68022190, 25151210			
56	56	84702100	PUBLIC CALL OFFICE USING WIRELESS (GSM/SATELLITE) TECHNOLOGY	2%	
57	57	84713000	POINT OF SALE TERMINALS / TRANSACTION TERMINALS (EPOS) USING GSM / CDMA / ETHERNET / WIFI / SERIAL / PSTN TECHNOLOGY	2%	
58	58	85421010	SIM CARDS	2%	
59	59	85421020	MEMORY CARDS	2%	
60	60	85252017	CELLULAR PHONES (WITH 3G STANDARD, WIRELESS INTERNET AND GPS)	2%	
61	61	84729030	AUTOMATIC BANK NOTE DISPENSERS	2%	
62	62	901812	ULTRASONIC SCANNING APPARATUS	2%	
63	63	901813	MAGNETIC RESONANCE IMAGING APPARATUS	2%	
64	64	852540	STILL IMAGE VIDEO CAMERAS	2%	
65	65	85171920	VIDEOPHONES	2%	
66	66	854260	HYBRID INTEGRATED CIRCUITS	2%	
67	67	85414011	SOLAR CELLS/PHOTOVOLTAIC CELLS WHETHER OR NOT ASSEMBLED IN MODULES/ PANELS	2%	
68	68	56031200	NON-WOVENS, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED, OF MAN-MADE FILAMENTS, WEIGHING MORE THAN 25 G / M2 BUT NOT MORE THAN 70 G/M2 (COVERED UNDER ITC HS CODE 56031200)	2%	
69	69	1522	DEGRAS; RESIDUES RESULTING FROM THE TREATMENT OF FATTY SUBSTANCES OR ANIMAL/VEGETABLE WAXES	2%	
70	70	1004	OATS	2%	
71	71	0903	MATE	2%	
72	72	1002	RYE	2%	
73	73	1204	LINSEED WHETHER OR NOT BROKEN	2%	
74	74	1205	RAPE OR COLZA SEEDS WHETHER OR NOT BROKEN	2%	
75	75	1203	COPRA	2%	
76	76	9501	WHEELED TOYS DESIGNED TO BE RIDDEN BY CHILDREN (E.G. TRICYCLES, SCOOTERS, PEDAL CARS); DOLLS CARRIAGES	5%	2%
77	77	9502	DOLLS REPRESENTING ONLY HUMAN BEINGS	5%	2%
78	78	9503	OTHER TOYS; REDUCED-SIZE ("SCALE") MODELS & SIMILAR RECREATIONAL MODELS / WORKING	5%	2%

			OR NOT; PUZZLES OF ALL KINDS		
79	79	9504	ARTICLES FOR FUNFAIR, TABLE OR PAR LOUR GAMES, INCLUDING PIN TABLES, BILLIARDS, SPECIAL TABLES FOR CASINO GAMES AND AUTOMATIC BOWLING EQUIPMENT	5%	2%
80	80	9505	FESTIVE CARNIVAL / OTHER ENTERTAINMENT ARTICLES, INCLUDING CONJURING TRICKS AND NOVELTY JOKES	5%	2%
81	81	9506	ARTICLES & EQUIPMENT FOR GYMNASTICS, ATHLETICS, OTHER SPORTS (INCLUDING TABLE TENNIS) / OUTDOOR GAMES, N.E.S; SWIMMING POOLS & PADDLING POOLS	5%	2%
82	82	420321	GLOVES, MITTENS AND MITTS, SPECIALLY DESIGNED FOR USE IN SPORTS	5%	2%
83	83	650610	CRICKET HELMETS	5%	2%
84	84	9507	FISHING RODS, FISH-HOOKS & OTHER LINE FISHING TACKLE; FISH LANDING & SIMILAR NETS; DECOY "BIRDS" (EXCLUDING OF 9208/9705) & SIMILAR HUNTING REQUISITES	5%	2%
85	85	9508	ROUNDABOUTS, SWINGS, SHOOTING GALLERIES & OTHER FAIR GROUND AMUSEMENT; TRAVELLING CIRCUSES, TRAVELLING MENAGERIES & TRAVELLING THEATRES	5%	2%
<b>HANDMADE CARPETS</b>					
COIR BOARD SHALL CERTIFY THAT THE EXPORTED PRODUCT IS A HANDMADE PRODUCT, IF ANY DOUBT ARISES IN RESPECT OF HANDMADE COIR PRODUCTS UNDER CHAPTER 57.					
86	86	57	ALL HANDMADE CARPETS AND OTHER TEXTILE FLOOR COVERINGS, COVERED UNDER CHAPTER 57 OF ITC (HS) CODE BOOK, WHETHER OR NOT MADE UPS. NOTE: THE EXPRESSION 'HANDMADE' WOULD INCLUDE HAND-MADE, HAND-KNOTTED, HAND-TUFTED, HAND-WOVEN, HANDLOOM AND BRAIDED	5%	2% (BONUS BENEFIT FOR ITC HS CODES 57050024,57024230 & 57050042 FOR EXPORT W.E.F 1.4.2010) BONUS BENEFIT FOR SILK CARPETS UNDER ITC HS CODES 57023920,57024920, 57025032,57029920, 57050011 AND 57019090 (DRAWBACK CODE 570102) W.E.F

					1.4.2010 FOR ALL OTHER CHAPTER 57 ITEMS BONUS BENEFIT APPLICABLE FOR EXPORTS W.E.F 1.1.2011
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#### HANDICRAFT PRODUCTS

NOTE: THE FPS BENEFITS @ 5% ON EXPORTS OF ALL ITEMS INCLUDED IN THIS SUB-TABLE SHALL BE ADMISSIBLE ONLY FOR 'HANDICRAFT PRODUCTS'.

EXPORT OF ITEMS USED FOR COOKING AND DINING PURPOSES ARE NOT 'HANDICRAFT' ITEMS. ACCORDINGLY, ALL SUCH ITEMS INCLUDING THOSE FALLING IN THE 'TABLEWARE' / 'KITCHENWARE' CATEGORY SHALL NOT BE ENTITLED FOR FPS BENEFITS IN THIS SUB-TABLE.

THE DEVELOPMENT COMMISSIONER (HANDICRAFT) MINISTRY OF TEXTILES SHALL CERTIFY THAT THE EXPORTED PRODUCT IS A HANDICRAFT PRODUCT, IF ANY DOUBT ARISES ON THIS ISSUE.

		ITC HS Code	Description		
87	87	73239200	OTHER HOUSEHOLD ARTICLES OF CAST IRON, ENAMELED	5%	2%
88	88	74181910	E.P.N.S. WARE	5%	2%
89	89	74181930	OTHER TABLE, KITCHEN OR OTHER HOUSEHOLD ARTICLES	5%	2%
90	90	74199920	ARTICLES OF COPPER ALLOYS ELECTROPLATED WITH NICKEL-SILVER	5%	2%
91	91	74199930	ARTICLES OF BRASS	5%	2%
92	92	74199940	COPPER WORKED ARTICLES	5%	2%
93	93	76151940	OTHER TABLE & KITCHENWARE OF ALUMINIUM	5%	2%
94	94	97030010	ORIGINAL SCULPTURES & STATUARY IN METAL	5%	2%
95	95	4414	WOODEN FRAMES FOR PAINTINGS PHOTOGRAPHS MIRRORS OR SIMILAR OBJECTS	5%	2%
96	96	44190010	TABLEWARE OF WOOD	5%	2%
97	97	44190020	KITCHENWARE OF WOOD	5%	2%
98	98	44201000	STATUETTES AND OTHER ORNAMENTS OF WOOD	5%	2%
99	99	44209010	WOOD MARQUETRY AND INLAID WOOD	5%	2%
100	100	44219060	PARTS OF DOMESTIC DECORATIVE ARTICLES USED AS TABLEWARE AND KITCHENWARE	5%	2%
101	101	6602	WALKING STICKS SEAT STICKS WHIPS RIDING CROPS AND THE LIKE	5%	2%
102	102	94033010	CABINETWARE	5%	2%
103	103	94033090	OTHERS	5%	2%
104	104	94035010	BED STEAD	5%	2%
105	105	94035090	OTHER WOODEN FURNITURE USED IN BEDROOM	5%	2%
106	106	94036000	OTHER WOODEN FURNITURE	5%	2%
107	107	97019091	DOMESTIC ARTICLES OF WOOD (HAND DECORATED)	5%	2%

108	108	97019099	OTHER HAND-DECORATED MANUFACTURED ARTICLES	5%	2%
109	109	71171100	CUFF LINKS & STUDS OF BASE METAL W/N PLATED WITH PRECIOUS METAL - IMITATION JEWELLRY CATEGORY	5%	2%
110	110	71171910	BANGLES - IMITATION JEWELLRY CATEGORY	5%	2%
111	111	71171920	GERMAN SILVER JEWELLRY - IMITATION JEWELLRY CATEGORY	5%	2%
112	112	71171990	OTHER - IMITATION JEWELLRY CATEGORY	5%	2%
113	113	71179010	JEWELLRY SET WITH IMITATION PEARLS OR IMITATION OR SYNTHETIC STONES - IMITATION JEWELLRY CATEGORY	5%	2%
114	114	71179090	OTHER IMITATION JEWELLRY FOR PERSONAL ADORNMENT	5%	2%
115	115	83089020	IMITATION ZARI SPANGLES	5%	2%
116	116	83089031	BEADS & SPANGLES OF BASE METAL FOR GARMENTS MADE UPS, KNITWEAR, PLASTIC & LEATHER GOODS	5%	2%
117	117	83089039	OTHER BEADS & SPANGLES OF BASE METAL	5%	2%
118	118	33019031	ATTARS OF ALL KINDS IN FIXED OIL BASE	5%	2%
119	119	33074100	"AGARBATTI" & OTHR ODORIFEROUS PREPARATIONS WHICH OPERATE BY BURNING	5%	2%
120	120	33074900	OTHER ODORIFEROUS PREPARATIONS USED FOR DEODORIZING ROOM (EXCL AGARBATTI)	5%	2%
121	121	940150	SEATS OF CANE, OSIER, BAMBOO / SIMILAR MATERIALS	5%	2%
122	122	94038010	FURNITURE OF WICKERWORK / BAMBOO	5%	2%
123	123	94038090	OTHERS	5%	2%
124	124	46021011	PALM LEAF BASKET ETC.	5%	2%
125	125	46021019	PALM LEAF ITEMS OTHER THEN BASKETS	5%	2%
126	126	46021090	OTHERS	5%	2%
127	127	69111011	TABLEWARE OF BONE CHINA & SOFT PORCELAIN	5%	2%
128	128	69111019	TABLEWARE OF OTHER THAN BONE CHINA & SOFT PORCELAIN	5%	2%
129	129	69111021	KITCHENWARE OF BONE CHINA & SOFT PORCELAIN	5%	2%
130	130	69111029	KITCHENWARE OF OTHER THAN BONE CHINA & SOFT PORCELAIN	5%	2%
131	131	69119010	TOILET ARTICLES OF PORCELAIN CHINA	5%	2%
132	132	69119020	OTHER HOUSEHOLD & TOILET ARTICLES OF PORCELAIN -WATER FILTER - OF CAPACITY NOT EXCEEDING 40 LTS - OF PORCELAIN	5%	2%



133	133	69119090	OTHER OF OTHER HOUSEHOLD & TOILET ARTICLES OF PORCELAIN	5%	2%
134	134	69120010	CERAMIC TABLEWARE (E.G. OF IMITATION PORCELAIN / OR SEMI-PORCELAIN)	5%	2%
135	135	69120020	CERAMIC KITCHENWARE	5%	2%
136	136	69120030	TOILET ARTICLES OTHER THAN PORCELAIN / CHINA	5%	2%
137	137	69120040	CLAY ARTICLES AS TABLEWARE, KITCHENWARE ETC	5%	2%
138	138	69120090	OTHERS	5%	2%
139	139	69131000	STATUETTES ETC OF PORCELAIN/CHINA	5%	2%
140	140	69139000	OTHER STATUETTE ETC (EXCL OF PORCELAIN/CHINA)	5%	2%
141	141	69141000	OTHER CERAMIC ARTICLES OF PORCELAIN/CHINA	5%	2%
142	142	69149000	OTHER CERAMIC ARTICLES EXCL OF PORCELAIN/CHINA	5%	2%
143	143	7006	GLASS OF HEADING 7003,7004/7005, BENT, EDGED WORKED ETC NOT FRAMED/FITTED WITH OTHER MATERIALS	5%	2%
144	144	70181010	BANGLES	5%	2%
145	145	70181020	BEADS	5%	2%
146	146	70189010	GLASS STATUETTE OF OTHER ARTICLE OF HEADING 7018	5%	2%
147	147	34060010	CANDLES	5%	2%
148	148	48021010	HAND MADE PAPER	5%	2%
149	149	48021020	HAND-MADE PAPERBOARD	5%	2%
150	150	95051000	ARTICLES FOR CHRISTMAS FESTIVITIES	5%	2%
151	151	95059010	MAGICAL EQUIPMENTS	5%	2%
152	152	96089910	PEN HOLDERS & SIMILAR HOLDERS	5%	2%
153	153	96020010	WORKED VEGETABLE CARVING MATERIAL AND ARTICLES THEREOF	5%	2%
154	154	73269099	ALL OTHER ARTICLES OF IRON/STEEL NES OTHER STEERING OR RUDDER EQUIPMENT FOR SHIPS AND BOATS, N.E.S.	2%	
155	155	871690	PARTS&ACCESSORIES OF VEHICLES OF HDG 8716	2%	
156	156	84729090	OTHERS(COIN-SORTNG & COUNTNG MCHN ETC)	2%	
157	157	73182400	COTTERS & COTTER PINS, NON-THREADED	2%	
158	158	730722	THREADED ELBOWS, BNDS & SLEVS OF STNLES STL	2%	
159	159	73259999	OTHER CAST ARTICLES OF IRON OR STEEL N.E.S	2%	
160	160	847290	OTHR OFFICE MACHINES	2%	

161	161	392610	ARTICLES OF OFFICE OR SCHOOL SUPPLIES	2%	
161	161	42021220	PLASTIC MOULDED SUITCASES	2%	
162	162	42021230	PLASTIC MOULDED BRIEF-CASES.	2%	
163	163	42022210	HAND BAGS/SHOPPING BAGS OF ARTFCL PLSTC MTRL	2%	
164	164	900311	FRAMES AND MOUNTINGS OF PLASTICS	2%	
165	165	3917	TUBES,PIPES & HOSES & FITTINGS THEREFOR (E.G.,JOINTS ELBOWS, FLANGES) OF PLASTICS	2%	
166	166	3922	BATHS,SHWR-BATHS, WASH-BASINS,BIDETS, LVTRY PANS,SEATS & CVRS FLUSHING CISTERNS & SMLR SANITARY WARE OF PLSTCS	2%	
167	167	3924	TABLEWARE, KITCHENWARE, OTHER HOUSEHOLD ARTICLES AND TOILET ARTICLES OF PLASTICS	2%	
168	168	3925	BUILDERS WARE OF PLASTICS NES/INCLUDED	2%	
169	169	94037000	FURNITURE OF PLASTICS	2%	
170	170	5309	WOVEN FABRICS OF FLAX	2%	
171	171	701120	GLASS ENVELOPS FOR CATHODE-RAY TUBES	2%	
172	172	854011	CATHODE-RAY TV PICTURE TUBES,INCLUDING VIDEO MONITOR-CATHODE-RAY TUBES-COLOUR	2%	
173	173	7010	CARBOYS,BOTLS,FLSKS,JARS ETC FOR CNVYANCE OR PCKNG OF GOODS; PRSRVNG JARS OF GLASS; STOPERS,LIDS & OTHR CLOSRS OF GLASS	2%	
174	174	42022230	JUTE HAND BAGS/SHOPPING BAGS.	2%	
175	175	53109020	DECORTE FBRCs OF JUTE	2%	
176	176	56071010	CORDAGE,CABLE,ROPE AND TWINE OF JUTE	2%	
178	178	56072900	OTHR TWINE,ROPE ETC OF SISAL OR OTHER TEXTILE FIBRES OF THE GENUS AGAVE	2%	
179	179	53089090	SISAL YARN (OTHER YARN )	2%	
180	180	56073000	MANILA ROPE / YARN/ TWINE	2%	
181	181	56079010	COIR, CORDAGE AND ROPES OTHR THAN COTTON (JUTE)	2%	
182	182	5603	NONWOVNS,W/N IMPRGNTD,COATD,COVRD/LAMINTD	2%	
183	183	5407	TECHNICAL TEXTILES – WOVEN FABRICS OF SYNTHETIC FILAMENT YARN (33 CATEGORIES AS SPECIFIED IN POLICY CIRCULAR 42 OF 21.10.2011 FOR EXPORT W.E.F 1.4.2011)	2%	
184	184	560410	RUBBER THREAD AND CORD,TEXTILE COVERED	2%	
185	185	560811	MADE UP FISHING NETS OF MAN-MADE TXTL MATRLS	2%	

186	186	94043010 94043090	SLEEPING BAGS FILLED WITH FEATHERS	2%	
187	187	63061200	TARPAULINS, AWNINGS & SUNBLINDS OF SYNTHETIC FIBRES	2%	
188	188	96121010	RIBBENS FOR TYPEWRITERS, PRINTERS ETC.	2%	
189	189	63062200	TENTS OF SYNTHETIC FIBRES	2%	
190	190	58079010	LABELS BADGES AND SIMILAR ARTICLES OF FELT OR NON-WOVEN	2%	
191	191	63063100	SAILS OF SYNTHETIC FIBRES	2%	
192	192	5903	TEXTILE FABRICS IMPRGNTD,COATD, CVRD/LAMNTD WTH PLASTICS EXCL THOSE OF HDG NO. 5902	2%	
193	193	59061000	ADHESIVE TAPE OF A WIDTH NOT EXCDG 20 CM.	2%	
194	194	590699	OTHER RUBBERISED TEXTILE FABRICS	2%	
195	195	5908	TXTL WICKS,WOVEN,PLAITED/KNITTED,FOR LAMPSSTOVES,LIGHTERS,CANDLES ETC;INCANDESCENT GAS MANTLES ETC,W/N IMPREGNATED	2%	
196	196	5909	TEXTILE HOSEPIPING & SMLR TXTL TUBING WTH/WTHOUT LINING ARMOR/ACCSSRS OF OTHR MATRLS	2%	
197	197	5910	TRNSMSN/CONVYR BLTS/BLTNG OF TXTL MATRL WH/NT IMPRGNTD COTD,COVRD/LAMNTD WTH PLSTCOR RINFRCD WTH MTL/OTHR MATRL	2%	
198	198	3005	WADDING GAUZE ETC WTH PHRMCTL SUBSTNCS/ PUT UP IN FORMS/PCKNGS FOR RTL SALE FOR MEDCL SURGCL DENTL/VTRNRY PURPOSES	2%	
199	199	59	IMPREGNATED, COATED, COVERED OR LAMINATED TEXTILE FABRICS; TEXTILE ARTICLES OF A KIND SUITABLE FOR INDUSTRIAL USE: ALL ITEMS COVERED UNDER THE CHAPTER.	2%	2% (ITCHS CODE 59029010 & 59029090)

GREEN TECHNOLOGY PRODUCTS					
200	200	84128030	WIND MILL,WIND TURBINE/ENGINE	2%	
201	201	85023100	OTHER GENERATING SETS; WIND POWERED	2%	
202	202	87029020, 87039010	ELECTRICALLY OPERATED VEHICLES - MOTOR CARS	2%	
203	203	87049012	ELECTRICALLY OPERATED VEHICLES - LORRIES AND TRUCKS	2%	
204	204	87119091	ELECTRICALLY OPERATED VEHICLES - MOTOR CYCLES/ MOPEDS	2%	
205	205	92	MUSICAL INSTRUMENTS; PARTS AND ACCESSORIES OF SUCH ARTICLES: ALL	2%	

			ITEMS COVERED UNDER THE CHAPTER.		
206	206	91	CLOCKS AND WATCHES AND PARTS THEREOF: ALL ITEMS COVERED UNDER THE CHAPTER.	2%	2% (ONLY UNDER ITC HS 9102)
207	207	86	RAILWAY OR TRAMWAY LOCOMOTIVES, ROLLING-STOCK AND PARTS THEREOF; RAILWAY OR TRAMWAY TRACK FIXTURES AND FITTINGS AND PARTS THEREOF; MECHANICAL: ALL ITEMS COVERED UNDER THE CHAPTER.	2%	
207	207	9801	PROJECT GOODS, COVERED BY ITC HS CODE 9801	2%	
208	208	230400	OIL-CAKE & OTHR SOLID RESIDUE W/N GROUND/IN PELLETS FORM OBTND FROM SOYA-BEAN OIL EXTRCTN	2%	
209	209	2106	OTHER FOOD PREPERATIONS N.E.S.	2%	
210	210	42021910	TRAVEL GOODS OF LEATHER	2%	2%
211	211	42029100	OTHR ARTICLS WITH OUTER SURFCE OF LTHR OF COMPOSITION OF LEATHER/OF PATENT LEATHER	2%	2%
212	212	64052000	OTHR FTWR (OF LEATHER) WITH UPPERS OF TXTL MATERIALS	2%	2%
213	213	3605 0010	SAFETY MATCHES	2%	
<b>Sr. Nos. 214 to 244 added - vide PN 30 dated 12.1.2010 for exports made w.e.f.1.1.2010</b>					
214	214	851762	MACHINE FOR RECEPTION, CONVERSION, AND REGENERATION OF VOICE, IMAGES AND OTHER DATA	2%	
215	215	851769	PARTS OF TELECOM TRANSMISSION EQUIPMENT	2%	
216	216	852520	GSM / CDMA AND UMTS REPEATERS / BOOSTERS	2%	
217	217	852560	TRANSMISSION APPARATUS INCORPORATING RECEPTION APPARATUS	2%	
218	218	854420	CO-AXIAL CABLE AND OTHER CO-AXIAL ELECTRIC CONDUCTORS	2%	2%
219	219	0408	EGG POWDER	2%	
220	220	350211	EGG ALBUMIN	2%	
221	221	730791	FLANGES OF IRON AND STEEL	2%	2%
222	222	73259100	GRINDING BALLS & SIMILAR ARTICLES FOR MILLS OF MALLEABLE CAST IRON	2%	2%
223	223	73259920	OTHER CAST ARTICLES OF ALLOY STEEL MALLEABLE	2%	
224	224	73259930	OTHER CAST ARTICLES OF STAINLESS STEEL MALLEABLE	2%	
225	225	4819	CARTON BOXES	2%	
226	226	39211100	EXTRUDED POLYSTYRENE INSULATED BOARD/XPS	2%	
227	227	39269099	PLASTIC TARPULINS MADE OF POLYETHYLENE	2%	

228	228	96151100	COMBS,HAIR SLIDES & LIKE OF HARD-RUBBER / PLASTICS	2%	
229	229	3303, 3304, 3305, 3306 and 3307	ALL ITEMS OF PERFUMERY COSMETICS OR TOILET PREPARATIONS COVERED BY THE CODES 3303, 3304, 3305, 3306 AND 3307	2%	
230	230	69071010	VITRIFIED TILES	2%	
231	231	73071110, 73071120, 73259992, 73259993, 73269030, 73259910	CASTINGS (CAST FITTINGS AND ARTICLES)	2%	
232	232	74199990	COIN BLANKS (OF COPPER/BRASS)	2%	
233	233	87019010	AGRICULTURAL TRACTORS (OTHER TRACTORS OF ENGINE CAPACITY =<1800CC)	2%	
234	234	871491	FRAMES, FORKS, AND PARTS THEREOF	2%	2%
235	235	871492	WHEEL RIMS AND SPOKES	2%	2%
236	236	871493	HUBS, OTHER THAN COASTER BRAKING HUBS AND HUB BRAKES, AND FREE-WHEEL SPROCKET-WHEELS	2%	2%
237	237	871494	BRAKES, INCLUDING COASTER BRAKING HUBS AND HUB BRAKES, AND PARTS THEREOF	2%	2%
238	238	871495	BICYCLE SADDLES	2%	2%
239	239	871496	PEDALS AND CRANK-GEAR, AND PARTS THEREOF	2%	2%
240	240	87149910	BICYCLE CHAINS	2%	2%
241	241	87149920 87149990	BICYCLE WHEELS; MUDGUARD AND ITS PARTS, HANDLE AND ITS PARTS, CHAIN COVER, STAND, CARRIER, BELL, PUMP, MIRROR, DYNAMO LIGHTING SET AND FORKGUARD	2%	2%
242	242	8481	ITEMS OF A KIND USED ON BICYCLES: TAPS, COCKS, VALVES AND SIMILAR APPLIANCES FOR PIPES, BOILER SHELLS, TANKS, VATS OR THE LIKE, INCLUDING PRESSURE- REDUCING VALVES AND THERMOSTATICALLY CONTROLLED VALVES;	2%	2%
243	243	401150	NEW PNEUMATIC TYRES, OF RUBBER, OF A KIND USED ON BICYCLES;	2%	2%
244	244	401320	INNER TUBES OF RUBBER, OF A KIND USED ON BICYCLES	2%	2%
<b>Sr. Nos. 245 added - vide PN 46 dated 26.2.2010 for exports made w.e.f.1.1.2010</b>					
245	245	63026010 63026090  63029900	TOILET LINEN AND KITCHEN LINEN, OF TERRY TOWELING OR SIMILAR TERRY FABRIC, OF COTTON TOILET LINEN AND KITCHEN LINEN, OF OTHER TEXTILE MATERIALS	2%	
<b>Sr. Nos. 246 to 305 added - vide PN 2 dated 23.8.2010 for exports made w.e.f.1.4.2010</b>					
246	246	7305	OTHER TUBES & PIPES, (E.G.WELDED,RIVETED ETC) HAVNG CIRCLR CRS SCTN,THE EXTRNL DIAMETR OF WHCH EXCDS 406.4MM, OF	2%	

			IRON/STL		
247	247	8502	ELECTRC GENRTNG SETS & ROTARY CONVRTRS	2%	
248	248	7325	OTHER CAST ARTICLES OF IRON OR STEEL	2%	
249	249	72021100, 72021900, 72023000	FERRO MANGANESE CONTAINING BY WEIGHT MORE THAN 2% OF CARBON, OTHER FERRO-MANGANESE, FERRO-SILICO-MANGANESE	2%	2%
250	250	84749000	PARTS OF MACHINERIES OF HEADING 8474	2%	
251	251	8461	MCHN-TOOLS FR PLNING,SHAPNG, SLOTNG, BROCHNG GEAR CUTNG/GRNDNG/ FINSNG ETC WRKNG BY REMOVNG MTL, CERMETS N.E.S./INCLUDED	2%	
252	252	8414	AIR/VACUUM PUMPS,AIR/OTHR GAS COMPRSRs & FANS; VNTLTNG/ RCYCLNG HOODS INCRPRTNG A FAN,W/N FITTED WITH FILTERS	2%	
253	253	7308	STRUCTRS (EXCL PREFABRICTD BLDNGS OF HDG NO.9406) & PARTS E.G.BRIDGES ROOFS DOORS TUBES ETC USED IN STRUCTRS OF IRON & STL <b>(THIS ENTRY INCLUDES TOWERS OF TRANSMISSION LINE AND SCAFFOLDING)</b>	2%	
254	254	731100	EMPTY LPG CYLINDERS	2%	
255	255	7303	TUBES, PIPES & HOLLOW PROFILES OF CAST IRON	2%	
256	256	852872	COLOUR TV SETS	2%	
257	257	8518	MCROPHONES&STNDS THRFR; LOUDSPKR,W/N MNTD HEADPHONE, EARPHONE & COMBND MCROPHONE /SPKRSETS; AUDIO FRQNCY AMPLFYR; SND AMPLFYR SETS	2%	
258	258	8519	TURNTABLES (RECORDDECKS)RECORD-PLAYERS CASSETTE PLAYERS ETC NT INCORPORATING A SOUND RECORDING DEVICE	2%	
259	259	852340, 852351 & 852352	OPTICAL MEDIA PRODUCTS LIKE - CD, DVD AND SOLID NON-VOLATILE STORAGE DEVICES	2%	
260	260	85489000	UNPOPULATED PCBS	2%	
261	261	8541	DIODES,TRANSISTORS & SMLR SEMI-CONDUCTORS DEVICES ETC.W/N	2%	

			ASSMBLD IN MODULES/MADE UP INTO PNLS ETC MNTD PIEZO-ELCTRC CRYSTLS		
262	262	8542	ELCTRNC INTEGRTD CIRCUITS & MICRO-ASSMBLS	2%	
263	263	852910	AERIALS & AERIALS REFLECTORS OF ALL KINDS PRTS SUITABLE FR USE THEREWTH	2%	
264	264	854449	DATA CABLES, LAN CABLES, AND CATEGORY CABLES OTHR ELCTRC CNDCTRS FOR A VOLTAGE <=80 V	2%	
265	265	850431	OTHR TRNSFRMRS HVNG A PWR HNDLNG CAPACITY NOT EXCDNG 1 KVA	2%	
266	266	853225	OTHR FXD CAPACTRS DIELCTRC OF PAPR/PLSTCS	2%	
267	267	853229	OTHER FIXED CAPACITORS	2%	
268	268	853310	FXD CRBN RESISTORS,COMPOSITION/FILM TYPES	2%	
269	269	853340	OTHR VARIABLE RESISTORS,INCLUDING RHEOSTATS AND POTENTIOMETERS	2%	
270	270	853400	PRINTED CIRCUITS	2%	
271	271	853641	RELAYS FR A VLTG NT EXCDG 60 V	2%	
272	272	85414020	LIGHT EMITTING DIODES (ELCTR LUMINESCENT)	2%	
273	273	854150	OTHER SEMI-CONDUCTOR DEVICES	2%	
274	274	8542	ELCTRNC INTEGRTD CIRCUITS & MICRO-ASSMBLS	2%	
275	275	76141000 & 76149000	ALUMINIUM CONDUCTOR	2%	
276	276	84714190 and 84713090	DESKTOPS AND NOTEBOOKS	2%	
277	277	29061100	MENTHOL BP/USP	2%	
278	278	30039021	MENTHOL CRYSTAL BP/USP	2%	
279	279	33019011	FENNUGREEK OLEORESINS	2%	
280	280	33019012	GINGER OLEORESINS	2%	
281	281	33019014	TURMERIC OLEORESINS	2%	
282	282	33019016	CELERY SEED OLEORESINS	2%	
283	283	33019017	NUTMEG OLEORESINS	2%	
284	284	33019021	CLOVE OLEORESINS	2%	
285	285	33019022	CAPSICUM OLEORESINS	2%	
286	286	33019023	CORIANDER OLEORESINS	2%	
287	287	33019024	CUMIN OLEORESINS	2%	

288	288	33019025	FENNEL OLEORESINS	2%	
289	289	33019029	OLEORESINS OF SPICES NOT ELSEWHERE SPECIFIED	2%	
290	290	23050010, 23050020	OIL-CAKE & OIL-CAKE MEAL OF GROUND-NUT	2%	
291	291	23069012, 23069021	OIL-CAKE & OIL-CAKE MEAL OF MUSTARD SEEDS	2%	
292	292	230610	OIL-CAKE & OTHR RESDUS OF COTTON SEEDS	2%	
293	293	230641, 230649	LOW ERUCIC ACID OF RAPE OR COLZA SEEDS, OTHER RESIDUES OF RAPE OR COLZA SEEDS	2%	
294	294	29157050,  29242990, 29161950,  29161990, 29157040, and 29171300	DEHYDRATED CASTOR OIL FATTY ACID, CASTOR OIL AMIDES, CASTROL OIL POLYOLS, CASTOR OIL ESTERS, RICINOLEIC ACID/ESTERS, 12 HYDROXY STEARIC ACID, and SEBACIC ACID/2 OCTANOL	2%	
295	295	0905	VANILLA	2%	
296	296	0906	CINNAMON & CINNAMON TREE FLOWERS	2%	
297	297	0907	CLOVES (WHOLE FRUIT,CLOVES & STEMS)	2%	
298	298	0908	NUTMEG, MACE & CARDAMOMS	2%	
299	299	0909	SEEDS OF ANISE, BADIAN, FENNEL, CORIANDER CUMIN, CARAWAY OR JUNIPER	2%	
300	300	0910	GINGER, SAFFRON, TRUMERIC (CURCUMA), THYME BAY LEAVES, CURRY AND OTHER SPICES	2%	
301	301	40070000	RUBBER THREAD	2%	
302	302	85176100	BASE STATIONS	2%	
303	303	84729090	PAPER PUNCHES	2%	
304	304	22029090	PACKAGED COCONUT TENDER WATER (i.e. TENDER COCONUT WATER IN CONSUMER PACKS)	2%	
305	305		COCONUT SHELL WORKED	2%	
<b>Sr. Nos. 306 TO 308 added - vide PN 06 dated 30.8.2010 for exports made w.e.f.1.4.2010</b>					
306	306	4107	FINISHED LEATHER: LEATHER FURTHER PREPARED AFTER TANNING/ CRUSTING, INCLUDING PARCEMENT-DRESSED LEATHER OF BOVINE (INCLUDING BUFFALO) OR EQUINE ANIMALS, WITHOUT HAIR ON, WHETHER OR NOT SPLIT (OTHER THAN LEATHER OF HEADING 4114).	2%	
307	307	4112	FINISHED LEATHER: LEATHER FURTHER PREPARED AFTER TANNING / CRUSTING, INCLUDING PARCEMENT-DRESSED LEATHER OF SHEEP/LAMB WITHOUT WOOL ON, WHETHER OR NOT SPLIT (OTHER THAN	2%	



			LEATHER OF HEADING 4114).		
308	308	4113	FINISHED LEATHER: LEATHER FURTHER PREPARED AFTER TANNING CRUSTING, INCLUDING PARCEMENT-DRESSED LEATHER OF OTHER ANIMALS, WITH OUTER WOOL/ HAIR ON, WHETHER OR NOT SPLIT (OTHER THAN LEATHER OF HEADING 4114).	2%	
<b>PN 33 DATED 15.2.2011 FOR EXPORTS MADE WITH EFFECT FROM 1.1.2011</b>					
309	309	4114	CHAMOIS (INCLUDING COMBINATION CHAMOIS) LEATHER; PATENT LEATHER AND PATENT LAMINATED LEATHER ; METALLISED LEATHER	2%	
310	310	29420015	DANES SALT OF D(-) PHENYL GLYCINE	2%	
311	311	85366990	PLUGS AND SOCKETS: OTHER: OF OTHER MATERIALS	2%	
312	312	59112000	TEXTILE PRODUCTS AND ARTICLES, FOR TECHNICAL USES, SPECIFIED IN NOTE 7 TO THIS CHAPTER 59: BOLTING CLOTH, W/N MADE UP <b>OUT OF THE ABOVE ENTRY, ONLY 'INDUSTRIAL SYNTHETIC FOAMING FABRIC' WITH ITC HS CODE INDICATED IN COLUMN 3 IS ELIGIBLE FOR THE BENEFIT.</b>	2%	
313	313	59113290	TEXTILE PRODUCTS AND ARTICLES, FOR TECHNICAL USES, SPECIFIED IN NOTE 7 TO THIS CHAPTER 59: OTHERS: WEIGHING 650 G/M2 OR MORE <b>OUT OF THE ABOVE ENTRY, ONLY 'INDUSTRIAL SYNTHETIC FOAMING FABRIC' WITH ITC HS CODE INDICATED IN COLUMN 3 IS ELIGIBLE FOR THE BENEFIT.</b>	2%	
314	314	74082190	COPPER WIRE: OF COPPER ALLOYS: OF COPPER-ZINC BASE ALLOYS (BRASS): OTHER	2%	
315	315	74081910	COPPER WIRE: OF REFINED COPPER: OTHER: COPPER WELD WIRE	2%	
316	316	39206290	OTHER PLATES, SHEETS, FILM, FOIL AND STRIP, OF PLASTICS, NON-CELLULAR AND NOT-REINFORCED, LAMINATED, SUPPORTED OR SIMILARLY COMBINED WITH OTHER MATERIALS: OF POLYETHYLENE TEREPHTHALATE: OTHER	2%	
317	317	32041790	PIGMENTS AND PREPARATIONS BASED THEREON: OTHER	2%	

318	318	48239090	OTHER ARTICLES OF PAPERBOARD	2%	
319	319	73201011	LEAF SPRING: FOR MOTOR VEHICLES	2%	
320	320	73201012	LEAF SPRING: FOR RAILWAYS AND TRAMWAYS	2%	
321	321	73201020	LEAF SPRING: LEAVES FOR SPRINGS	2%	
322	322	850511	PERMANENT MAGNETS AND ARTICLES INTENDED TO BECOME PERMANENT MAGNETS AFTER MAGNETISATION: OF METAL	2%	
323	323	85059000	PERMANENT MAGNETS AND ARTICLES INTENDED TO BECOME PERMANENT MAGNETS AFTER MAGNETISATION: OTHER, INCLUDING PARTS	2%	
324	324	81052020	COBALT UNWROUGHT	2%	
325	325	28332990	SULPHATES: OTHER  <b>OUT OF THE ABOVE ENTRY, ONLY 'COBALT SULPHATE' WITH ITC HS CODE INDICATED IN COLUMN 3 IS ELIGIBLE FOR THE BENEFIT.</b>	2%	
326	326	28220010	COBALT OXIDES	2%	
327	327	28259020	CADMIUM OXIDE	2%	
328	328	28352690	OTHER PHOSPHATES OF CALCIUM: OTHER <b>OUT OF THE ABOVE ENTRY, ONLY 'OTHER CALCIUM PHOSPHATE' WITH ITC HS CODE INDICATED IN COLUMN 3 IS ELIGIBLE FOR THE BENEFIT.</b>	2%	
329	329	75011000	NICKEL MATTES	2%	
330	330	84779000	MACHINERY FOR WORKING RUBBER OR PLASTICS OR FOR THE MANUFACTURE OF PRODUCTS FROM THESE MATERIALS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER 84: PARTS THEREOF	2%	
331	331	39232100	SACKS AND BAGS (INCLUDING CONES): OF POLYMERS OF ETHYLENE	2%	2%
332	332	73069019	ERW PRECISION TUBES: OTHER	2%	
333	333	401150	NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON BICYCLES	2%	
334	334	40132000	INNER TUBES, OF RUBBER: OF A KIND USED ON BICYCLES	2%	

335	335	72024100	FERRO-CHROMIUM: CONTAINING BY WEIGHT MORE THAN 4% OF CARBON	2%	
336	336	72024900	FERRO-CHROMIUM: OTHER	2%	2%
337	337	54024600	OTHER YARN, SINGLE, UNTWISTED OR WITH A TWIST NOT EXCEEDING 50 TURNS PER METRE: OTHER, OF POLYESTERS, PARTIALLY ORIENTED	2%	
338	338	55032000	SYNTHETIC STAPLE FIBRES, NOT CARDED, COMBED OR OTHERWISE PROCESSED FOR SPINNING: OF POLYESTERS	2%	
339	339	84772000	EXTRUDERS	2%	
340 to 356	340 to 356	63014000, 63022200, 63023200, 63024040, 63025300, 63029300, 63031200, 63039200, 63041930, 63049300, 63053200, 63053300, 63061200, 63062200, 63064000, 63071020, 63079013.	CHAPTER 63 - OTHER MADE UP TEXTILE ARTICLES; SETS; WORN CLOTHING AND WORN TEXTILE ARTICLES; RAGS.  <b>IN RESPECT OF THESE ENTRIES, ONLY MAN MADE / SYNTHETIC ITEMS AS COVERED BY THE 17 ITC HS CODES INDICATED IN COLUMN 3 WOULD BE ELIGIBLE FOR THE BENEFITS.</b>	2%	
357	357	0501	HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED; WASTE OF HUMAN HAIR.	2%	
358	358	6703	HUMAN HAIR, DRESSED, THINNED, BLEACHED OR OTHERWISE WORKED; WOOL OR OTHER ANIMAL HAIR OR OTHER TEXTILE MATERIALS, PREPARED FOR USE IN MAKING WIGS OR THE LIKE.	2%	

<b>NEW HANDICRAFT PRODUCTS</b>					
NOTE: THE FPS BENEFITS ON EXPORTS OF ALL ITEMS INCLUDED HEREUNDER SHALL BE ADMISSIBLE ONLY FOR 'HANDICRAFT PRODUCTS'.					
EXPORT OF ITEMS USED FOR COOKING AND DINING PURPOSES ARE NOT 'HANDICRAFT' ITEMS. ACCORDINGLY, ALL SUCH ITEMS INCLUDING THOSE FALLING IN THE 'TABLEWARE' / 'KITCHENWARE' CATEGORY SHALL NOT BE ENTITLED FOR FPS BENEFITS IN THIS SUB-TABLE.					
THE DC (HANDICRAFT) SHALL CERTIFY THAT THE EXPORTED PRODUCT IS A HANDICRAFT PRODUCT, IF ANY DOUBT ARISES ON THIS ISSUE.					
		<b>ITC HS Code</b>	<b>Description</b>		
359	359	732601	HANDICRAFTS OF CAST IRON COVERED BY DRAWBACK CODE 732601	5%	2%
360	360	732602	OTHER HANDICRAFTS OF IRON AND STEEL COVERED BY DRAWBACK CODE 732602	5%	2%
361	361	732603	HANDICRAFTS / ARTWARE OF GALVANISED	5%	2%

			IRON WITH BRASS COVERED BY DRAWBACK CODE 732603		
362	362	741903	ART WARE / HANDICRAFTS OF BRASS COVERED BY DRAWBACK CODE 741903	5%	2%
363	363	741904	ART WARE / HANDICRAFTS OF COPPER	5%	2%
364	364	63049190	HAND KNITTED/ HAND CROCHTTED/ EMBROIDERED ARTICLES	5%	2%
365	365		HAND EMBROIDERED PHOTO FRAMES & HAND EMBROIDERED BOX	5%	2%
366	366	71131110	SILVER FILLIGREE WORK	5%	2%
367	367	392640	STATUETTS & OTHER ORNAMENTAL ARTICLES : BANGLES	5%	2%
368	368	58043000	HAND MADE LACE	5%	2%
369	369	58081090	BRAIDS, IN PCS OTHER THAN OF COTTON	5%	2%
370	37012	65059000	OTHER HEADGEAR, HATS, KNITTED/CROCHETED MADE UP FROM LACES ETC W/N LIND/TRMMD	5%	2%
371	371	97030020	ORIGNL SCLPTRS & STATUARY IN STONE	5%	2%
372	372	97030090	ORIGNL SCLPTRS & STATUARY IN OTHR MATRLS	5%	2%
373	373	97011010	MADHUBANI PAINTINGS(ON TXTLS)	5%	2%
374	374	97011020	KALAMKARI PAINTINGS(ON TXTLS)	5%	2%
375	375	97011030	RAJASTHANI PAINTINGS(ON TXTLES)	5%	2%
376	376	97011090	OTHERS-PAINTINGS,DRAWINGS & PASTELS	5%	2%
377	377	96019020	WRKD MOTHOR OF PEARL & ARTCLS THEROF	5%	2%
378	378	96019030	WRKD BONE(EXCL WHALE BONE)& ARTCLS THROF	5%	2%
379	379	96019040	WRKD HRN,CORL ETC ANML CRVNG MTRL & ARTCLS	5%	2%
380	380	96019090	OTHR UNDER HDNG 9601	5%	2%
381	381	83061000	BELLS GONGS AND THE LIKE – HUKKAS	5%	2%
382	382	83062190	OTHER ORNMNT PLTED WITH PRCS METAL – TROFFIES	5%	2%
383	383	83062990	OTHERS – OTHER STATUETTES AND ORNAMENTS – TROFFIES	5%	2%
384	384	44209090	OTHERS-WOOD MARQUETRY & INLAID WOOD; CASKETS & CASES FOR CULTRY & OTHR SIMILAR ARTICLES OF WOOD	5%	2%
385	385	94039000	PARTS OF FURNITURES OF HEADING 9403	5%	2%
386	386	4601	PLNTS & SMLR PRDCTS OF PLATNG MATRLS PLATS& SMLR PRODCTS PLACD SIDE BY SIDE & BOUND TOGETHER IN FORM OF SHEETS (E.G.MATS ETC)	5%	2%
387	387	66020000	WALKING STICKS SEAT STICKS WHIPS RIDING CROPS AND THE LIKE	5%	2%
388	388	48239018	PRODUCT CONSISTINGS OF SHEETS OF PAPER/ RBORD, IMPREGNGTED,COTED OR COVERED WITH PLASTICS	5%	2%
389	389	670290	ARTIFICIAL FLOWERS ETC OF OTHER MATERIALS	5%	2%
390	390	94053000	LGHTNG SETS OF A KIND USD FR CHRISTMS TREE	5%	2%

391	391	96031000	BROOMS & BRUSHES,CONSTNG OF TWIGS/OTHR VGTBL MTRLS BOUND TOGTHR,WTH/WTHT HNDLS	5%	2%
392	392	97019092	RESTAURANT DECORATION OF PLASTICS	5%	2%
393	393	97020000	ORIGINAL ENGRAVING PRINTS & LITHOGRAPHS	5%	2%
394	394	9614	SMOKNG PIPES(INCL PIPE BOWLS)& CIGAR/ CIGARETTE HLDRS,& PRTS THEREOF	5%	2%
395	395	70200090	GLASS ARTWARE / HANDICRAFTS	5%	2%
396	396	732606	HANDICRAFTS ARTWARE OF STAINLESS STEEL	5%	2%
397	397	761601	ALUMINIUM ARTWARE / HANDICRAFTS	5%	2%
398	398	83063000	PHOTOGRPH,PICTURE/SMLR FRAMES,MIRRORS	5%	2%
399	399	83062910	OTHER STATUETTES	5%	2%
400	400	93070000	SWORDS,CUTLASSES,BAYONETS,LANCES & SMLR ARMS & PRTS THROF & SCABBARDS & SHEATHS	5%	2%
401	401		HANDICRAFT PRODUCTS NOT ELSEWHERE SPECIFIED	5%	2%
<b>Sr. No 402 added by PN 30 dated 12.1.2010 for exports made w.e.f. 1.1.2010</b>					
402	402	96147020	COCONUT HOOKAH	5%	2%
<b>Sr. No 403 to 418 added by PN 30 dated 12.1.2010 for exports made w.e.f. 1.1.2010</b>					
403	403	871200	BICYCLES AND OTHER CYCLES (INCLUDING DELIVERY TRI-CYCLES), NOT MOTORISED	5%	
404	404	843290	PARTS OF AGRCLTRL & HORTCULTRL MACHINERY	5%	
405	405	8452	SEWNG MCHNS,EXCL BOOK-SEWNG MCHNS OF HDG NO 8440;FURNTR,BASES & COVRS SPCLY DSGND FOR SEWNG MCHNS;SEWNG MCHNS NEDLS	5%	
406	406	8201 to 8206	ALL TYPES OF HAND TOOLS	5%	
407	407	8413	ALL PUMPS FOR LIQUIDS (LIQUID ELEVATORS)	5%	
408	408	73181500	SCREWS AND BOLTS, WHETHER OR NOT WITH THEIR NUTS OR WASHERS, THREADED	5%	
409	409	73181600	NUTS, THREADED	5%	2%
410	410	73181900	THREADED RODS/ARTICLES	5%	
411	411	73182200	WASHERS, NON-THREADED	5%	
412	412	73182300	RIVETS, NON-THREADED	5%	
413	413	84729010	STAPLING MACHINES (STAPLERS)	5%	
414	414	73170091	STAPLE PINS (STAPLES)	5%	
415	415	83052000	STAPLES IN STRIPS	5%	
416	416		STAPLES OTHER THAN IN STRIPS	5%	
417	417	84689000	PARTS OF MACHINERY AND APPARATUS FOR SOLDERING, BRAZING OR WELDING	5%	
418	418	85159000	PARTS OF BRAZING OR SOLDERING OR WELDING MACHINES AND APPARATUS	5%	
<b>PN 33 DATED 15.2.2011 FOR EXPORTS MADE WITH EFFECT FROM 1.1.2011</b>					
419	419	04081100	EGG YOLKS: DRIED	5%	
420	420	04089100	OTHER: DRIED OF BIRD EGGS	5%	

PN 80 Dt 13.10.2011 FOR EXPORTS MADE W.E.F 1.4.2011					
421	421	85446030	RUBBER INSULATED CONDUCTORS FOR VOLTAGE EXCEEDING 1000 V	2%	
422	422	85446090	OTHER INSULATED CONDUCTORS FOR VOLTAGE EXCEEDING 1000 V	2%	
423	423	72085110	PLATES OF FLAT-ROLD PRODUCTS NOT IN COILS OF THICKNESS EXCEEDING 10 MM HOT-ROLD PICKLED.	2%	
424	424	72085120	UNIVERSAL PLATES OF FLAT-ROLD PRODUCTS NOT IN COILS OF THICKNESS EXCEEDING 10 MM HOT-ROLD PICKLED	2%	
425	425	72085210	PLATES OF FLAT-ROLD PRODUCTS, NOT IN COILS OF THICKNESS OF 4.75MM OR MORE BUT NOT >=10MM NOT FURTHER WORKED THAN HOT ROLD PICKLED	2%	
426	426	72085220	UNIVERSAL PLATES OF FLAT-ROLD PRODUCTS, NOT IN COILS THCKNS >=4.75 MM BUT <=10 MM NOT FURTHER WORKED THAN HOT ROLD PICKLED	2%	
427	427	8476	VENDING MACHINES	2%	
428	428	83024110	FITTINGS FOR DOORS AND WINDOWS MADE OF BRASS	2%	
429	429	83024200	OTHER FITTINGS ETC SUITABLE FOR FURNITURE	2%	
430	430	831000	SIGN PLATES, NAME PLATES, ADDRESS PLATES AND SIMILAR & SIMILAR PLATES, NUMBERS, LETTERS, SYMBOLS, OF BRASS METAL EXCLUDING OF HEADING NO.9405.	2%	
431	431	84425020	LITHOGRAPHIC PLATES – PRESENSITIZED OFFSET ALUMINIUM PLATES	2%	
432	432	90289010	PARTS AND ACCESSORIES OF ELECTRICITY METER	2%	
433	433	84051010	BIOMASS GASIFIER (PRODUCER GAS GENERATORS)	2%	
434	434	84059000	PARTS OF BIOMASS GASIFIER (PRODUCER GAS GENERATORS)	2%	
435	435	850440	STATIC CONVERTERS	2%	
436	436	85179010	POPULATED, LOADED OR STUFFED PRINTED CIRCUIT BOARDS	2%	
437	437	84717090	OTHERS – OPTICAL DISC DRIVE	2%	
438	438	851770	PARTS OF MOBILE HANDSETS	2%	
439	439	851769	OTHER : PARTS OF TELECOM TRANSMISSION EQUIPMENT	2%	
440	440	85171110	PUSH BUTTON TYPE	2%	
441	441	85195000	TELEPHONE ANSWERING MACHINES	2%	
442	442	854411	WINDING WIRE OF COPPER	2%	
443	443	854442	OTHER ELECTRIC CONDUCTORS, FOR A VOLTAGE NOT EXCEEDING 1000 V : FITTED WITH CONNECTORS	2%	
444	444	854470	OPTICAL FIBRE CABLES	2%	
445	445	74130000	STANDARD WIRE, CABLES, PLATED BANDS, AND THE LIKE, OF COPPER, NOT ELECTRICALLY INSULATED	2%	

446	446	850680	PRIMARY CELLS & PRIMARY BATTERIES OF AN EXTERNAL VOLUME NOT EXCEEDING 300 CC	2%	
447	447	29157030	GLYCERYL MONOSTEARATE	2%	
448	448	29157090	OTHER PALMITIC ACID, STEARIC ACID & THEIR SALTS & ESTERS	2%	
449	449	283620	SODA ASH	2%	
450	450	3910	SILICONES IN PRIMARY FORMS	2%	
451	451	39123911	ETHYL CELLULOSE NON-PLASTICIZED	2%	
452	452	29420016	D(-) PARA HYDROXYL PHENYL GLYCINE METHYL POTASSIUM DANE SALT	2%	
453	453	29420090	OTHERS : D(-) ALPHA PHENYL GLYCINE BASE	2%	
454	454	29163990	OTHERS : SODIUM PHENOXY ACETATE	2%	
455	455	29420023	D(-) ALPHA PHENYL GLYCINE CHLORIDE HYDROCHLORIDE	2%	
456	456	15153090	CASTOR OIL AND ITS FRACTIONS-OTHER THAN EDIBLE GRADE	2%	
457	457	Chapter 07	EDIBLE VEGETABLES (EXCLUDING ONIONS) ALL ITEMS COVERED UNDER CHAPTER 07 (EXCEPT ONION COVERED UNDER CODES 0703 AND 0712)	2%	
458	458	29232010	LECITHINS	2%	
459	459	29231000	CHOLINE	2%	
460	460	292219	OXYGEN FUNCTION AMINO COMPOUND	2%	
461	461	29333919	METHYL DIETHANOLAMINE	2%	
462	462	30042099	OTHER MEDICAMENT CONTAINING OTHER ANTIBIOTIC AND PUT UP FOR RETAIL SALE	2%	
463	463	30033900	OTHER MEDICAMENTS CONTAINING HORMONES OR OTHER PRODUCT OF HEADING 2937 EXCLUDING ANTIBIOTIC.	2%	
464	464	29419090	OTHER ANTIBIOTICS	2%	
465	465	30042019	OTHER CEPHALOSPORINGS & THEIR DERIVATIVES	2%	
466	466	30032000	MEDICAMENTS CONT. OTHER ANTIBIOTICS	2%	
467	467	29411030	AMOXYCYLLIN & ITS SALTS	2%	
468	468	30039090	OTHER MEDICAMENTS NOT PUT UP IN MEASURED DOSES OR IN PACKING	2%	
469	469	30041030	AMOXYCYLLIN IN CAPSULES, INJECTIONS ETC.	2%	
470	470	30049029	OTHER ANTHELMINTICS DRUGS; ANTIAMOEBIC AND OTHER ANTIPROTOZOAL / ANTIFUNGAL DRUGS	2%	
471	471	30049079	OTHER ANTIHYPERTENSIVE DRUGS	2%	
472	472	30049034	OMEPRAZOLE AND LANSOPRAZOLE	2%	
474	474	30022029	OTHER MIXED VACCINE	2%	
475	475	30049011	MEDICAMENTS OF AYURVEDIC SYSTEM	2%	
476	476	29420090	OTHER - BULK DRUG LORATADINE	2%	
477	477	30066020	CONTRACEPTIVE BASE ON OTHER PRODUCTS OF HEADING 2937	2%	
478	478	54023300	POLYESTERS TEXTURED YARN	2%	
479	479	54024700	FULLY DRAWN YARN OF POLYESTER	2%	
480	480	39076010	POLYESTER CHIPS	2%	
481	481	54031010	VISCOSE RAYON TYPE YARN – 1233 DECITEX.	2%	
482	482	54031020	VISCOSE RAYON TYPE YARN-1833 DECITEX.	2%	

483	483	54031090	OTHER VISCOSE RAYON FILAMENT TYPE YARN	2%	
484	484		WOVEN COTTON FABRICS, DENIM, 85% COT OVER 200 G/M2	2%	
		52094200			
485	485		DENIM OF YARNS OF DIFFERENT COLOUR OF MIXED COTTON FABRICS WEIGHING >200 GSM	2%	
		52114200			
486	486	60011010	LONG PILE FABRICS OF COTTON	2%	
487	487		LOOPED PILE FABRICS OF COTTON, KNITTED OR CROCHETED	2%	
		60012100			
488	488		PILE KNITTED OR CROCHETED FABRICS, OF COTTON, NES	2%	
		60019100			
489	489		KNITTED OR CROCHETED FABRICS OF COTTON, OF A WIDTH NOT EXCEEDING 30 CM OTHER THAN THOSE OF HEADING 6001 OR 6002	2%	
		60032000			
490	490		UNBLEACHED OR BLEACHED COTTON WARP KNIT FABRICS	2%	
		60052100			
491	491	60052200	WARP KNIT FABRICS OF COTTON, DYED	2%	
492	492		WARP KNIT FABRICS OF COTTON YARNS OF DIFFERENT COLOURS	2%	
		60052300			
493	493	60052400	WARP KNIT FABRICS OF COTTON, PRINTED	2%	
494	494		OTHER KNITTED OR CROCHETED FABRICS OF COTTON UNBLEACHED OR BLEACHED	2%	
		60062100			
495	495		OTHER KNITTED OR CROCHETED FABRICS OF COTTON, DYED	2%	
		60062200			
496	496		OTHER KNITTED OR CROCHETED FABRICS OF COTTON YARN OF DIFFERENT COLOURS	2%	
		60062300			
497	497		PRINTED COTTON FABRICS, KNITTED OR CROCHETED	2%	
		60062400			
498	498		WOVEN FABRICS OF POLYESTER STAPLE FIBERS PLAIN WEAVE YARN OF DIFFERENT COLOURS	2%	
		55143011			
499	499		WOVEN FABRICS OF OTHER POLYESTER STAPLE FIBERS, YARN OF DIFFERENT COLOURS	2%	
		55143013			
500	500		WOVEN FABRICS OF OTHER SYNTHETIC STAPLE FIBERS, YARN OF DIFFERENT COLOURS	2%	
		55143019			
501	501		WOVEN LABELS BADGES & THE LIKE OF COTTON	2%	
		58071010			
502	502		LABEL BADGES ETC OF MAN-MADE FIBRE WOVEN	2%	
		58071020			
503	503	40040000	RUBBER GRANULES/POWDER	2%	
504	504		WATERPROOF FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER OR OF PLASTICS.	2%	
		6401			
505	505		OTHER FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER OR PLASTICS – SPORTS FOOTWEAR	2%	
		6402			
506	506		WATCH BOX JEWELLERY BOX AND SIMILAR CONTAINER OF PLASTICS	2%	
		39231020			
507	507		HANDBAGS OF OTHER MATERIALS EXCLUDING WICKER WORK OR BASKET WORK	2%	
		42022910			
508	508		JEWELLERY BOX – SURFACE OF LEATHER	2%	
		42023110			



509	509	42023910	JEWELLERY BOX – OTHER SURFACE OF LEATHER	2%	
510	510	58050010	HAND WOVEN TAPESTRIES HAND MADE OR NEEDLE WORKED BY HAND, OF COTTON – EMBROIDERY	2%	
511	511	58101000	EMBROIDERY IN THE PIECE, IN STRIPS OR IN MOTIFS – EMBROIDERY WITHOUT VISIBLE GROUND	2%	
512	512	58109210	EMBROIDERY BADGES, MOTIFS AND THE LIKE	2%	
513	513	58110010	KANTHA – EMBROIDERY	2%	
514	514	58110020	QUILT WADDING – EMBROIDERY	2%	
515	515	61043100	ENSAMBLES OF WOOL OR FINE ANIMAL HAIR – CROCHETED	2%	
516	516	61171020	SHAWLS OF WOOL	2%	
517	517	64061010	EMBROIDERED UPPERS OF TEXTILES MATERIALS	2%	
518	518	67010010	FEATHERS DUSTERS	2%	
519	519	68159990	OTHERS-OTHER ARTICLES OF STONES/OTHER MINRLS	2%	
520	520	70099200	OTHER GLASS MIRRORS, FRAMED	2%	
521	521	70134900	GLSSWR FR TBL KTCHN, TOLT, OFFC INDOR DCORTION (EXCL GOODS OF HDG NO. NO 7010/7018)	2%	
522	522	70181090	OTHERS – GLSS BEADS, IMTN PERLS, IMTN PERLS, IMTN PRCS STONES / SEMI PRCS STONES & SMLR GLSS SMALLWARES	2%	
523	523	70189010	GLASS STATUE OF OTHR ARTCLE OF HDG 7018	2%	
524	524	70200011	GLOBES FOR LAMPS & LANTERNS	2%	
525	525	70200029	OTHER GLS CHIMENEYS	2%	
526	526	92029000	OTHER STRING MUSICAL INSTRUMENTS	2%	
527	527	92059010	FLUTES	2%	
528	528	92059090	OTHERS WIND MUSICAL INSTRUMENTS	2%	
529	529	92060000	PERCUSSION MUSICAL INSTRUMENTS (E.G. DRUMS, XYLOPHONES, CYMBOLS, CASTENETS, MARACAS)	2%	
530	530	94051010	HANGNG LMPS COMPLETE FITNGS	2%	
531	531	94055010	HURRICANE LANTERNS	2%	
532	532	97050090	OTHERS-COLECTNS & COLLECTRS PIECS OF ZOOLOGICAL BOTANICAL, MINERALOGICL, ANATOMICL, HISTORICAL ARCHAEOLOGICL, ETHNOGRAPHIC/NUMSMATC INTERST	2%	
533	533	70051010	TINTED FLOAT GLASS REFLECTIVE / NON-REFLECTIVE	2%	
534	534	70051090	OTHER - CLEAR FLOAT GLASS REFLECTIVE / NON REFLECTIVE / COATED / SOLAR	2%	
535	535	70071100	TEMPERED TOUGHENED / CLEAR / EXTRA CLEAR SAFETY GLASS	2%	
536	536	70071900	OTHER - FIRE RESTING GLASS	2%	
537	537	70072190	OTHER LAMINATED SAFETY GLASS	2%	

538	538	70080010	DOUBLE WALLED GLAZED GLASS	2%	
539	539	70080020	MULTIPLE WALLED GLAZED GLASS	2%	
540	540	70091090	COPPER AND LEAD FREE MIRROR ON FLOAT GLASS	2%	
541	541	61161000	GLOVES MITTENS & MITTS IMPREGNATED COTD/COVRD WITH PLASTIC/RUBBER, KNITTED/CROCHETED	2%	
542	542	62160090	GLOVE, MITTER & MITTS OF OTHER TEXTILE MATERIALS	2%	
543	543	40169200	ERASERS	2%	
544	544	82141010	PENCIL SHARPENERS	2%	
545	545	321590	OTHER INKS	2%	
546	546	4819	CARTONS, BOXES, CASES, BAGS, AND OTHER PACKING CONTAINERS, OF PAPER, PAPERBOARD, CELLULOSE WADDING OR WEBS OF CELLULOSE FIBRES	2%	
547	547	4821	PAPER OR PAPERBOARD LABELS W/N PRINTED	2%	
548	548	63049250	TERRY TOWELS	2%	

**TABLE 2**

<b>MARKET LINKED FOCUS PRODUCTS</b>					
<b>BICYCLES AND BICYCLE PARTS:</b>					
<b>NOTE: THE PRODUCTS COVERED BELOW MUST BE FOR USE IN BICYCLES ONLY AND THE EXPORTER, THEREFORE, MUST SUBMIT DOCUMENTARY PROOF TO THAT EFFECT TO THE RA.</b>					
SL. NO.	FOCUS PRODUCT CODE	DESCRIPTION OF PRODUCT/SECTOR	ITC(HS) CODE	LINKED MARKET (S) FOR FOCUS PRODUCT (S) / SECTOR (S)	RATE PERCENTAGE
1	1.	BICYCLES AND OTHER CYCLES (INCLUDING DELIVERY TRI-CYCLES), NOT MOTORISED	871200	ALGERIA, TANZANIA, NIGERIA, KENYA, BRAZIL AND UKRAINE <b>(CHINA AND JAPAN added for benefit w.e.f.1.1.2010 vide PN 30 dated 12.1.2010)</b>	2%
<b>AUTO COMPONENTS:</b>					
2	2.	BRAKE LININGS AND PADS	681310	<b>BRAZIL, JAPAN, SOUTH AFRICA, KOREA RP, IRAN AND RUSSIA (CHINA ADDED FOR BENEFIT W.E.F.1.1.2010 VIDE PN 30 DATED 12.1.2010)</b>	2%
3	3.	ASBESTOS FRICTION MATERIALS	681390		2%
4	4.	MOUNTED BRAKE LININGS	870831		2%
5	5.	BRAKE AND SERVO BRAKE PARTS, INCLUDING ABS (OTHER THAN MOUNTED BRAKE LININGS COVERED UNDER ITC(HS) CODE 870831	870839		2%
6	6.	GEAR BOXES	870840		2%
7	7.	DRIVE AXLES WITH DIFFERENTIALS, WHETHER OR NOT PROVIDED WITH OTHER TRANSPORTATION COMPONENTS	870850		2%
8	8.	NON-DRIVING AXLES AND PARTS THEREOF	870860		2%
9	9.	SUSPENSION SHOCK ABSORBERS	870880		2%
10	10.	RADIATORS	870891		2%
11	11.	SILENCER AND EXHAUST PIPES	870892		2%
12	12.	STEERING WHEELS, STEERING COLUMNS AND STEERING BOXES	870894		2%
13	13.	OTHER AUTO PARTS & ACCESSORIES	870899		2%
14	14.	ASBESTOS	681290 11		2%
15	15.	ASBESTOS PACKING JOINTS	681290 21		2%
16	16.	GASKET	681290 22		2%

<b>MOTOR CARS:</b>					
17	17.	MOTOR CARS (EXCLUDING RACING CARS), WITH SPARK – IGNITION INTERNAL COMBUSTION RECIPROCATING PISTON ENGINE OF A CYLINDER CAPACITY NOT EXCEEDING 1000 CC.	870321	BAHRAIN, BANGLADESH, KENYA, KUWAIT, NIGERIA, PAKISTAN, PHILIPPINES, SAUDI ARABIA, SINGAPORE,	2%
18	18.	MOTOR CARS (EXCLUDING RACING CARS), WITH SPARK – IGNITION INTERNAL COMBUSTION RECIPROCATING PISTON ENGINE OF A CYLINDER CAPACITY EXCEEDING 1000 CC BUT NOT EXCEEDING 1500 CC.	870322	RUSSIA, TANZANIA, TURKEY, UAE AND UKRAINE <b>(CHINA AND JAPAN ADDED FOR BENEFIT W.E.F.1.1.2010 VIDE PN 30 DATED 12.1.2010)</b>	2%
19	19.	MOTOR CARS (EXCLUDING RACING CARS), WITH COMPRESSION - IGNITION INTERNAL COMBUSTION PISTON ENGINE (DIESEL OR SEMI-DIESEL) OF A CYLINDER CAPACITY NOT EXCEEDING 1500 CC.	870331		2%
<b>CHASSIS FOR MOTOR VEHICLES:</b>					
20	20.	CHASSIS FITTED WITH ENGINES, FOR THE MOTOR VEHICLES OF HEADINGS 8701 TO 8705	870600	ALGERIA, DUBAI, QATAR, NIGERIA, KENYA, OMAN, TANZANIA, SINGAPORE, SAUDI ARABIA, EGYPT, KUWAIT AND UAE <b>(CHINA AND JAPAN added for benefit w.e.f.1.1.2010 vide PN 30 dated 12.1.2010)</b>	2%
<b>MOTOR CYCLES:</b>					
21	21.	MOTOR CYCLES (INCLUDING MOPEDS BUT EXCLUDING SIDE CARS) AND CYCLES FITTED WITH AUXILIARY MOTOR, WITH RECIPROCATING INTERNAL COMBUSTION PISTON ENGINE OF A CYLINDER CAPACITY NOT EXCEEDING 50 CC.	871110	NIGERIA, INDONESIA, KENYA, TANZANIA, SINGAPORE, SOUTH AFRICA AND EGYPT <b>(CHINA AND JAPAN ADDED FOR BENEFIT W.E.F.1.1.2010 VIDE PN 30 DATED 12.1.2010)</b>	2%
22	22.	MOTOR CYCLES (INCLUDING MOPEDS BUT EXCLUDING SIDE CARS) AND CYCLES FITTED WITH AUXILIARY MOTOR, WITH RECIPROCATING INTERNAL COMBUSTION PISTON ENGINE OF A CYLINDER CAPACITY EXCEEDING 50 CC BUT NOT EXCEEDING 250 CC.	871120		2%

23	23.	MOTOR CYCLES (INCLUDING MOPEDS BUT EXCLUDING SIDE CARS) AND CYCLES FITTED WITH AUXILIARY MOTOR, WITH RECIPROCATING INTERNAL COMBUSTION PISTON ENGINE OF A CYLINDER CAPACITY EXCEEDING 250 CC BUT NOT EXCEEDING 500 CC.	871130		
<b>APPAREL AND CLOTHING ACCESSORIES</b>					
24	24	ARTICLES OF APPAREL AND CLOTHING ACCESSORIES COVERED UNDER CHAPTER 61 OF ITC HS.	61	JAPAN, AUSTRALIA AND BRAZIL <b>(CHINA ADDED FOR BENEFIT</b>	2%
25	25	ARTICLES OF APPAREL AND CLOTHING ACCESSORIES COVERED UNDER CHAPTER 62 OF ITC HS.	62	<b>W.E.F.1.1.2010 VIDE PN 30 DATED 12.1.2010)</b>	2%

<b>BICYCLES AND BICYCLE PARTS:</b>					
<b>NOTE: THE PRODUCTS COVERED BELOW MUST BE FOR USE IN BICYCLES ONLY AND THE EXPORTER, THEREFORE, MUST SUBMIT DOCUMENTARY PROOF TO THAT EFFECT TO THE RA.</b>					
SL. NO.	FOCUS PRODUCT CODE	ITC(HS) CODE	DESCRIPTION OF PRODUCT/SECTOR	LINKED MARKET (S) FOR FOCUS PRODUCT (S) / SECTOR (S)	RATE PERCENTAGE
<b>AUTO COMPONENTS:</b>					
26	26.	681310	BRAKE LININGS AND PADS	ALGERIA, EGYPT, KENYA, NIGERIA, TANZANIA, UKRAINE, AUSTRALIA, NEW ZEALAND, CAMBODIA AND VIETNAM <b>(CHINA AND JAPAN ADDED FOR BENEFIT W.E.F.1.1.2010 VIDE PN 30 DATED 12.1.2010)</b>	2%
27	27	681390	ASBESTOS FRICTION MATERIALS		2%
28	28	870831	MOUNTED BRAKE LININGS		2%
29	29	870839	BRAKE AND SERVO BRAKE PARTS, INCLUDING ABS (OTHER THAN MOUNTED BRAKE LININGS COVERED UNDER ITC(HS) CODE 870831		2%
30	30	870840	GEAR BOXES		2%
31	31	870850	DRIVE AXLES WITH DIFFERENTIALS, WHETHER OR NOT PROVIDED WITH OTHER TRANSPORTATION		2%

			COMPONENTS		
32	32	870860	NON-DRIVING AXLES AND PARTS THEREOF		2%
33	33	870880	SUSPENSION SHOCK ABSORBERS		2%
34	34	870891	RADIATORS		2%
35	35	870892	SILENCER AND EXHAUST PIPES		2%
36	36	870894	STEERING WHEELS, STEERING COLUMNS AND STEERING BOXES		2%
37	37	870899	OTHER AUTO PARTS & ACCESSORIES		2%
38	38	68129011	ASBESTOS		2%
39	39	68129021	ASBESTOS PACKING JOINTS		2%
40	40	68129022	GASKET		2%
<b>MOTOR CARS:</b>					
41	41	870321	MOTOR CARS (EXCLUDING RACING CARS), WITH SPARK – IGNITION INTERNAL COMBUSTION RECIPROCATING PISTON ENGINE OF A CYLINDER CAPACITY NOT EXCEEDING 1000 CC.	ALGERIA, BRAZIL, EGYPT, SOUTH AFRICA, AUSTRALIA, NEW ZEALAND, CAMBODIA AND VIETNAM <b>(CHINA AND JAPAN ADDED FOR BENEFIT W.E.F.1.1.2010 VIDE PN 30 DATED 12.1.2010)</b>	2%
42	42	870322	MOTOR CARS (EXCLUDING RACING CARS), WITH SPARK – IGNITION INTERNAL COMBUSTION RECIPROCATING PISTON ENGINE OF A CYLINDER CAPACITY EXCEEDING 1000 CC BUT NOT EXCEEDING 1500 CC.		2%
43	43	870331	MOTOR CARS (EXCLUDING RACING CARS), WITH COMPRESSION – IGNITION INTERNAL COMBUSTION PISTON ENGINE (DIESEL OR SEMI-DIESEL) OF A CYLINDER CAPACITY NOT EXCEEDING 1500 CC.		2%
<b>CHASSIS FOR MOTOR VEHICLES:</b>					
44	44	870600	CHASSIS FITTED WITH ENGINES, FOR THE	BRAZIL, SOUTH AFRICA, UKRAINE,	2%

			MOTOR VEHICLES OF HEADINGS 8701 TO 8705	AUSTRALIA, NEW ZEALAND, CAMBODIA AND VIETNAM <b>(CHINA AND JAPAN ADDED FOR BENEFIT W.E.F.1.1.2010 VIDE PN 30 DATED 12.1.2010)</b>	
<b>MOTOR CYCLES:</b>					
45	45	871110	MOTOR CYCLES (INCLUDING MOPEDS BUT EXCLUDING SIDE CARS) AND CYCLES FITTED WITH AUXILIARY MOTOR, WITH RECIPROCATING INTERNAL COMBUSTION PISTON ENGINE OF A CYLINDER CAPACITY NOT EXCEEDING 50 CC.	ALGERIA, BRAZIL, UKRAINE, AUSTRALIA, NEW ZEALAND, CAMBODIA AND VIETNAM <b>(CHINA AND JAPAN added for benefit w.e.f.1.1.2010 vide PN 30 dated 12.1.2010)</b>	2%
46	46	871120	MOTOR CYCLES (INCLUDING MOPEDS BUT EXCLUDING SIDE CARS) AND CYCLES FITTED WITH AUXILIARY MOTOR, WITH RECIPROCATING INTERNAL COMBUSTION PISTON ENGINE OF A CYLINDER CAPACITY EXCEEDING 50 CC BUT NOT EXCEEDING 250 CC.		2%
47	47	871130	MOTOR CYCLES (INCLUDING MOPEDS BUT EXCLUDING SIDE CARS) AND CYCLES FITTED WITH AUXILIARY MOTOR, WITH RECIPROCATING INTERNAL COMBUSTION PISTON ENGINE OF A CYLINDER CAPACITY EXCEEDING 250 CC BUT NOT EXCEEDING 500 CC.		2%

<b>APPAREL AND CLOTHING ACCESSORIES</b>
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48	48	61	ARTICLES OF APPAREL AND CLOTHING ACCESSORIES: ALL ITEMS COVERED UNDER CHAPTER 61 OF ITC HS.	ALGERIA, EGYPT, KENYA, NIGERIA, SOUTH AFRICA, TANZANIA, UKRAINE, NEW ZEALAND, CAMBODIA AND VIETNAM	2%
49	49	62	ARTICLES OF APPAREL AND CLOTHING ACCESSORIES: ALL ITEMS COVERED UNDER CHAPTER 62 OF ITC HS.	(CHINA ADDED FOR BENEFIT W.E.F.1.1.2010 VIDE PN 30 DATED 12.1.2010)	2%
<b>KNITTED AND CROCHETED FABRICS AND MADE UPS:</b>					
50	50	60	KNITTED AND CROCHETED FABRICS: ALL ITEMS COVERED UNDER CHAPTER 60 OF ITC HS.	ALGERIA, BRAZIL, EGYPT, KENYA, NIGERIA, SOUTH AFRICA, TANZANIA, UKRAINE, JAPAN, AUSTRALIA, NEW ZEALAND, CAMBODIA AND VIETNAM	2%
51	51	63	OTHER MADE UP TEXTILE ARTICLES, ETC.: ALL ITEMS COVERED UNDER CHAPTER 63 OF ITC HS.	(CHINA added for benefit w.e.f.1.1.2010 vide PN 30 dated 12.1.2010)	2%
<b>OTHER MARKET LINKED FOCUS PRODUCTS</b>					
52	52	30	PHARMA PRODUCTS	ALGERIA, BRAZIL, EGYPT, KENYA, NIGERIA, SOUTH AFRICA, TANZANIA, UKRAINE, AUSTRALIA, NEW ZEALAND, CAMBODIA AND VIETNAM	2%
53	53	3201 to 3206, 3208 to 3210	DYES, PAINTS, VARNISHES AND COLOURING AGENTS ETC.	(CHINA AND JAPAN added for benefit w.e.f.1.1.2010 vide PN 30 dated 12.1.2010)	2%
54	54	3401 to 3407	SOAPS, WAXES, POLISHES ETC.		2%
55	55	37	PHOTOGRAPHIC AND CINEMATOGRAHIC GOODS		2%
56	56	3918, 3919, 3923, 3926 (except 392610)	VALUE ADDED PLASTIC GOODS		2%
57	57	4006 to 4016	VALUE ADDED RUBBER GOODS INCLUDING TYRES AND TUBES		2%
58	58	49	PRINTED BOOKS, JOURNALS, MAPS, CATALOGUES ETC. CHAPTER		2%



59	59	7009, 7010, 7011, 7013, 7015, 7016, 7017, 7018, 7020	GLASS PRODUCTS – GLASS MIRROR, AMPOULES, GLASS PACKING, LAB GLASS ITEMS, TABLE KITCHEN ITEMS AND OTHER MOSAIC DECORATIVE TILES, BULBS AND TUBES, GLASS STATUES, WATCH AND OPHTHALMIC GLASS, AND OTHER ARTICLES OF GLASS		2%
60	60	5512 to 5516	SYNTHETIC TEXTILES FABRICS		2%
61	61	7303, 7307, 7321 to 7326.	TUBES AND PIPES OF CAST IRON, TUBES AND PIPES FITTINGS, STOVES, COOKERS, RADIATORS, AIR HEATERS, TABLE KITCHEN SANITARY ITEMS, OTHER ARTICLES OF IRON AND STEEL -		2%
62	62	7615 to 7616	ARTICLES OF ALUMINIUM – TABLE, KITCHEN, SANITARY, AND OTHER ARTICLES -		2%
63	63	8211 to 8215	ARTICLES OF BASE METAL (CUTTLERY ETC.) – KNIVES, BLADES, RAZORS, SPOONS, FORKS, SCISSORS, ETC -		2%
64	64	83	MISCELLANEOUS ARTICLES OF BASE METAL – PADLOCK, LOCKS, HINGES, DOOR CLOSERS, CAPS AND SEALS, PAPER PEN TRAYS, BELLS GONGS, NAME PLATES, ETC. OF BASE METAL		2%
65	65	9003, 9004, 9017	FRAMES AND MOUNTINGS FOR SPECTACLES (9003), SPECTACLE (9004) AND DRAWING TABLE ETC. (9017)		2%
66	66	9402, 9405, 9406	MEDICAL SURGICAL FURNITURE, LAMP AND LIGHTING FITTINGS ETC., PREFAB BUILDINGS		2%
67	67	9602, 9603, 9614, 9615, 9617	WORKED VEG OR MINERAL CARVING MATERIAL, BROOMS, BRUSHES ETC, SMOKING PIPES, COMBS, VACCUM FLASK ETC.		2%

68	68	870323, 870324, 870332, 870333 AND 870390 90	ALL MOTOR CARS AND OTHER MOTOR VEHICLES PRINCIPALLY DESIGNED FOR THE TRANSPORT OF PERSONS, COVERED UNDER THESE ITC HS CODES	ALGERIA, EGYPT, KENYA, NIGERIA, SOUTH AFRICA, TANZANIA, BRAZIL, UKRAINE, AUSTRALIA, NEW ZEALAND, CAMBODIA AND VIETNAM <b>(CHINA AND JAPAN ADDED FOR BENEFIT W.E.F.1.1.2010 VIDE PN 30 DATED 12.1.2010)</b>	2%
69	69	8704 (EXCLU DING 870490 12)	ALL MOTOR VEHICLES FOR THE TRANSPORT OF GOODS	ALGERIA, EGYPT, KENYA, NIGERIA, SOUTH AFRICA, TANZANIA, BRAZIL, UKRAINE, AUSTRALIA, NEW ZEALAND, CAMBODIA AND VIETNAM <b>(CHINA AND JAPAN ADDED FOR BENEFIT W.E.F.1.1.2010 VIDE PN 30 DATED 12.1.2010)</b>	2%

<b>AUTO COMPONENTS:</b>					
<b>Sr. No 70 to 81 added by PN 30 dated 12.1.2010 for exports made w.e.f. 1.1.2010</b>					
70	70	8461	MACHINE TOOLS	ALGERIA, EGYPT, KENYA, NIGERIA, TANZANIA, SOUTH AFRICA,	2%
71	71	8427, 8429 & 8430	<b>EARTH MOVING EQUIPMENTS</b> – FORK LIFT TRUCKS, OTHER WORK TRUCKS, SELF PROPELLED BULLDOZERS, GRADERS, LEVELERS AND OTHER MOVING, GRADING, LEVELING, EXCAVATING MACHINERY	UKRAINE,  BRAZIL,  AUSTRALIA, NEW ZEALAND, CAMBODIA, VIETNAM,	2%
72	72	83082011	TOWERS FOR TRANSMISSION LINES WHETHER OR NOT ASSEMBLED	CHINA AND JAPAN	2%
73	73	8501, 8502, 8504, 8509, 8511, 8512 & 8516	<b>ELECTRICAL AND POWER EQUIPMENTS</b> – ELECTRICAL IGNITION/STARTING EQUIPMENT FOR SPARK ENGINES ETC., ELECTRICAL LIGHTING/ SIGNALING EQUIPMENTS, ELECTRICAL WATER AND EMERSION HEATERS ETC., ELECTRO- MECHANICAL DOMESTIC APPLIANCES, ELECTRIC		2%

			GENERATING SETS, ELECTRICAL TRANSFORMERS, STATIC CONVERTERS, ELECTRIC MOTORS AND GENERATORS	
74	74	7304, 7305, 7306	STEEL TUBES/ PIPES	2%
75	75	7210, 7212	GALVANIZED SHEETS COLOUR COATED ALL ITEMS COVERED BY CODES 7210, 7212	2%
76	76	8414	<b>COMPRESSORS –</b> COMPRESSORS USED IN REFRIGERATING EQUIPMENT, RECIPROCATING AIR COMPRESSORS, CENTRIFUGAL AIR COMPRESSORS, SCREW AIR COMPRESSORS, GAS COMPRESSORS	2%
77	77	7308	<b>STRUCTURES AND PARTS OF STRUCTURES OF IRON OR STEEL -</b> BRIDGES, BRIDGE SECTIONS, LOCK GATES, TOWERS, ROOFS, ROOFING FRAME WORKS, PILLARS, COLUMNS ETC.	2%
78	78	84822090 , 85443000 , 84082010 , 84081090 , 87081010 , 84099941 , 87099000 , 84829900 , 84099199 , 84099911 , 84831099 , 84839000 , 84821090 , 84099913 , 85123010 ,	<b>AUTO-COMPONENTS-</b> IGNITION WIRING SETS, BUMPER, PISTON RINGS, BALL BEARINGS, VALVES, EXHAUSTS, MECHANICAL SEALS, GASKETS, TUBES, PIPES, HOSES, ETC. COVERED BY THE MENTIONED CODES	2%

		87141900 , 84842000 , 84841090 , 84099930 , 84099191 , 87087000 , 87119000 , 83023090 , 73261910			
79	79	87032120 , 87032230 & 87032320	THREE WHEELERS		2%
80	80	73084000	SCAFFOLDINGS		2%
81	81	4007, 4008, 4015, 4016	VULCANIZED RUBBER ITEMS: THREAD AND CORD, PLATES, SHEETS, STRIPS, RODS ETC, ARTICLES OF CLOTHING AND ACCESSORIES, OTHER ARTICLES		2%
<b>Chemicals:</b>					
<b>Sr. No 82 to 83 added by PN 31 dated 12.1.2010 for exports made w.e.f. 1.1.2010 till 30.6.2010</b>					
82	82	28	INORGANIC CHEMICALS; ORGANIC OR INORGANIC COMPOUNDS OF PRECIOUS METALS, OF RARE-EARTH METALS, OR RAD. ELEM. OR OF ISOTOPES. ALL ITEMS COVERED UNDER CHAPTER 28	ALGERIA, EGYPT, KENYA, NIGERIA, TANZANIA, SOUTH AFRICA, UKRAINE, BRAZIL, AUSTRALIA, NEW ZEALAND, CAMBODIA, VIETNAM, CHINA AND JAPAN	2%
83	83	29	ORGANIC CHEMICALS. ALL ITEMS COVERED UNDER CHAPTER 29		2%
<b>Sr. No 84 added by PN 33 dated 13.1.2010 for exports made w.e.f. 1.1.2010</b>					
84	84	5208 TO 5212	COTTON WOVEN FABRICS	ALGERIA, EGYPT, KENYA, NIGERIA, TANZANIA, SOUTH AFRICA, UKRAINE, BRAZIL, AUSTRALIA, NEW ZEALAND, CAMBODIA, VIETNAM,	2%

				CHINA AND JAPAN	
<b>Sr. No 85 to 124 added by PN 52 dated 31.3.2010 for exports made w.e.f. 1.1.2010</b>					
85	85	8528 72	COLOUR TV SETS	ALGERIA, EGYPT, KENYA, NIGERIA, TANZANIA, SOUTH AFRICA, UKRAINE, BRAZIL, AUSTRALIA, NEW ZEALAND, CAMBODIA, VIETNAM, CHINA AND JAPAN	2%
86	86	8518 & 8519	AUDIO SYSTEMS & SUBSYSTEMS (FOR HOME, PROFESSIONAL AND INSTALLED SOUND-INCLUDING MOUNTED LOUD SPEAKERS, POWERED OR OTHERWISE, POWER AMPLIFIERS, MIXERS, SWITCHERS		2%
87	87	8504	POWER SUPPLIES - ELECTRCL TRNSFRMRS, STATIC CNVRTRS (FOR EXAMPL,RECTIFIERS) & INDUCTORS		2%
88	88	851711, 851712 & 851718	TELEPHONE SETS FOR WIRED SERVICES		2%
89	89	852340, 852351 & 852352	OPTICAL MEDIA PRODUCTS LIKE – CD, DVD AND SOLID NON-VOLATILE STORAGE DEVICES		2%
90	90	8548900 0	UNPOPULATED PCBS		2%
91	91	8541 and 8542	SEMICONDUCTOR DEVICES: TRANSISTORS / DIODES AND OTHER SEMICONDUCTOR DEVICES, INTEGRATED CIRCUITS AND THEIR PARTS		2%
92	92	852910	AERIALS AND AERIAL REFLECTORS OF ALL KINDS; PARTS USEFUL FOR USE THEREWITH		2%
93	93	854449	DATA CABLES, LAN CABLES, AND CATEGORY CABLES		2%
94	94	850431	OTHR TRNSFRMRS HVNG A PWR HNDLNG CAPACITY NOT EXCDNG 1 KVA		2%
95	95	853225	OTHR FXD CAPACTRS DIELECTRC OF PAPER/PLSTCS		2%
96	96	853229	OTHER FIXED CAPACITORS		2%
97	97	853310	FXD CRBN RESISTORS,COMPOSITION/F ILM TYPES		2%
98	98	853340	OTHR VARIABLE RESISTORS,INCLUDING RHEOSTATS AND POTENTIOMETERS		2%
99	99	853400	PRINTED CIRCUITS	2%	
100	100	853641	RELAYS FR A VLTG NT EXCDG 60 V	2%	
101	101	8541402 0	LIGHT EMITTING DIODES (ELCTR LUMINESCENT)	2%	

102	102	854150	OTHER SEMI-CONDUCTOR DEVICES		2%
103	103	8542	ELCTRNC INTEGRTD CIRCUITS & MICRO-ASSMBLS		2%
104	104	7614100 0 & 7614900 0	ALUMINIUM CONDUCTOR		2%
105	105	8431499 0	WHEELS FOR EARTH MOVING EQUIPMENT		2%
106	106	8702	PUBLIC-TRNSPRT TYPE PASSENGER MOTOR VHCLS		2%
107	107	7311001 0, 7311002 0, 7311003 0, 7311009 0	EMPTY LPG CYLINDERS		2%
108	108	8471419 0 AND 8471309 0	DESKTOPS AND NOTEBOOKS		2%
109	109	3808	AGROCHEMICALS & PESTICIDES		2%
110	110	7009 and 8512	BICYCLE MIRRORS AND DYNAMO LIGHTING SETS		2%
111	111	853641	RELAYS FR A VLTG NT EXCDG 60V		2%
112	112	8541402 0	LIGHT EMITTING DIODES(ELCTR LUMINESCENT)		2%
113	113	854150	OTHER SEMI-CONDUCTOR DEVICES		2%
114	114	8542	ELCTRNC INTERGRTD CIRCUITS & MICRO-ASSMBLS		2%
115	115	7614100 0 AND 7614900 0	ALUMINIUM CONDUCTOR		2%
116	116	8431499 0	WHEELS FOR EARTH MOVING EQUIPMENT		2%
117	117	8702	PUBLIC-TRNSPRT TYPE PASSENGER MOTOR VHCLS		2%
118	118	7311001 0, 7311002 0, 7311003 0, 7311009 0	EMPTY LPG CYLINDERS		2%
119	119	8471419 0 AND 8471309 0	DESKTOPS AND NOTEBOOKS		2%
120	120	3808	AGROCHEMICALS & PESTICIDES		2%

121	121	7009 AND 8512	BICYCLE MIRRORS AND DYNAMO LIGHTING SETS		2%
122	122	740311	COPPER CATHODES		2%
123	123	3913909 0	CHITIN AND CHITOSAN		2%
124	124	2710111 1, 2710111 2, 2710111 3, 2710111 9, 2710192 0, 2710193 0, 2710194 0, 2710195 0, 2710196 0, 2710197 0, AND 2710198 0.	VARIOUS PETRO PRODUCTS (i.e. SPECIAL BOILING POINT MOTOR SPIRITS (OTHER THAN BENZENE AND TOLUOL) WITH NOMINAL BOILING POINT RANGE 55- 115C; SPECIAL BOILING POINT MOTOR SPIRITS (OTHER THAN BENZENE, BENZOL, TOLUENE AND TOLUOL) WITH NOMINAL BOILING POINT RANGE 63-70C; OTHER SPECIAL BOILING POINT MOTOR SPIRITS (OTHER THAN BENZENE, BENZOL, TOLUENE AND TOLUOL); OTHER MOTOR SPIRITS; AVIATION TURBINE FUEL; HIGH SPEED DIESEL (HSD); LIGHT DIESEL OIL (LDO); FUEL OIL; BASE OIL; JUTE BATCHING OIL AND TEXTILE OIL; AND LUBRICATING OIL)	ALGERIA, NIGERIA & MEXICO	2%
<b>Sr. No 125 added by PN 53 dated 31.3.2010 for exports made w.e.f. 1.4.2010 till 30.9.2010 and vide PN 80 dated 13.10.2011 for exports made w.e.f 1.4.2011 to 31.3.2012</b>					
125	125	61, 62	APPARELS (i.e. READYMADE GARMENTS)	USA;	2%
<b>Sr. No 126 added by PN 53 dated 31.3.2010 for exports made w.e.f. 1.4.2010 till 30.9.2010 and PN 2 dated 23.8.2010 for exports made w.e.f. 1.10.2010 till 31.3.2011 and vide PN 80 dated 13.10.2011 for exports made w.e.f 1.4.2011 to 31.3.2012</b>					
126	126	61,62	APPARELS (i.e. READYMADE GARMENTS)	EU (27 Countries i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN and U K)	2%

**Sr. No 127 added by PN 2 dated 23.8.2010 for exports made w.e.f. 1.4.2010 till 31.3.2011**

127	127	4009	TUBES,PIPES & HOSES OF VULCNSD RUBR OTHR THN HARD RUBR WTH/WTHOUT THR FITTINGS	EU (27 Countries i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN and U K)	2%
128	128	4016	OTHR ARTCLS OF VULCNSD RUBR OTHER THAN HARD RUBBER.		2%
129	129	63	OTHER MADE UP TEXTILE ARTICLES; SETS. WORN CLOTHING AND WORN TEXTILE ARTICLES; RAGS.  ALL ITEMS COVERED UNDER CHAPTER 63 OF ITC HS	EU (27 COUNTRIES i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN and U K) <b>W.E.F 1.1.2011</b>	2%
130	130	28	INORGANIC CHEMICALS; ORGANIC / INROGANIC COMPOUNDS OF PRECIOUS METALS, OF RARE EARTH METALS, OF RADIOACTIVE ELEMENTS, OF ISOTOPES.  ALL ITEMS COVERED UNDER CHAPTER 28 OF ITC HS	ALGERIA, EGYPT, KENYA, NIGERIA, TANZANIA, SOUTH AFRICA, UKRAINE, MEXICO, BRAZIL, AUSTRALIA, NEW ZEALAND, CAMBODIA, VIETNAM, CHINA AND JAPAN <b>W.E.F 1.1.2011</b>	2%
131	131	8701,9090	TRACTORS (OTHER THAN TRACTORS OF HEADING 8709): OTHER: OTHER (I.E. AGRICULTURAL TRACTORS >1800 CC		2%



			ENGINE CAPACITY)		
32	1132	5806, 2000	OTHER WOVEN FABRICS, CONTAINING BY WEIGHT 5% OR MORE OF ELASTOMERIC YARN OR RUBBER THREAD		2%
133	133	87019090	AGRICULTURE TRACTORS HAVING CAPACITY IN EXCESS OF 1800 CC.	TURKEY <b>1.4.2011</b>	<b>W.E.F</b> 2%
134	134	8402	HIGH PRESSURE BOILERS AND PARTS OF HIGH PRESSURE BOILERS	EGYPT, KENYA, TANZANIA, SOUTH AFRICA, BRAZIL	2%
135	135	840290	PARTS OF HIGH PRESSURE BOILERS	<b>W.E.F 1.4.2011</b>	2%
136	136	84029090	OTHER - HIGH PRESSURE BOILERS AND PARTS OF HIGH PRESSURE BOILERS		2%
137	137	8406	STEAM TURBINES AND VAPOUR TURBINES		2%
138	138	84069000	PARTS OF STEAM & VAPOUR TURBINES		2%
139	139	843830	MACHINERY FOR SUGAR MANUFACTURE		2%
140	140	84389010	PARTS OF SUGAR MANUFACTURING MACHINERY		2%
141	141	84389090	OTHER SUGAR PLANT & MACHINERY AND PARTS THEREOF		2%
142	142	847420	PLANT & MACHINERY FOR MINERAL CRUSHING AND GRINDING		2%
143	143	84749090	PARTS OF PLANT & MACHINERY FOR MINERAL CRUSHING AND GRINDING		2%
144	144	3215	PRINTING INK, WRING / DRAWING INK AND OTHER INK W/N CONCENTRATED OR SOLID	ALGERIA, EGYPT, KENYA, NIGERIA, TANZANIA, SOUTH AFRICA, UKRAINE, BRAZIL, AUSTRALIA, NEW ZEALAND, CAMBODIA, VIETNAM, CHINA AND JAPAN <b>W.E.F 1.4.2011</b>	2%